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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/35852/2026	SATAM PATTANAIK	SATYA SINDHU KASHYAP	INDUASTRIAL,NISA /179 /2026	AOR20220001353C202600009
	BLAPL/12637/2026	VS	VS	CIVIL JUDGE (J.D.)-CUM-JMFC,BANARPAL(Anugul)	
		STATE OF ODISHA		GR/0000610/2026	
2	D-BLAPL/35855/2026	JAGABANDHU MALLICK	MAHES DAS	BALLIGUDA /149 /2026	
	BLAPL/12638/2026	VS	VS	SPECIAL JUDGE,BALLIGUDA(Kandhamal)	
		STATE OF ODISHA		Spl/0000151/2026	
3	D-BLAPL/35858/2026	MUKESH KUMAR AGRAWAL @ MANOJ AGRAWAL @ MUKESH AGRAWAL @KALU	AMULYA RATNA PANDA	PADAMPUR /231 /2025	AOD20260000648C202600030
	BLAPL/12632/2026	VS	VS	A.D.J.,PADAMPUR(Bargarh)	
		STATE OF ODISHA		Spl/0000041/2025	
4	D-BLAPL/35861/2026	SANJAYA NAIK @SONU	PANCHANAN PANIGRAHI	BALIMI /156 /2026	AOD20250000009C202600143
	BLAPL/12639/2026	VS	VS	S.D.J.M.,HINDOL(Dhenkanal)	
		STATE OF ODISHA		GR/0000499/2026	
5	D-BLAPL/35862/2026	SANJAY SINGH	AMULYA RATNA PANDA	BALASORE SADAR /617 /2026	
	BLAPL/12631/2026	VS	VS	J.M.F.C.,BALASORE(CITY)(Baleshwar)	
		STATE OF ODISHA		CT/0001203/2026	
6	D-BLAPL/35863/2026	NAMADA DIGAL	MAHES DAS	BALLIGUDA /296 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
7	D-BLAPL/35864/2026	SURAJ GURJAR	MANORANJAN PADHI	BHUBANESWAR G.R.P.S. /229 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
8	D-BLAPL/35865/2026	AMAN KUSHWAH	MANORANJAN PADHI	BHUBANESWAR G.R.P.S. /229 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
9	D-BLAPL/35867/2026	BAPI @ HIMANSHU NAYAK	ARIJEET MISHRA	RAJKANIKA /560 /2026	
	BLAPL/12641/2026	VS	VS	SPECIAL JUDGE (POCSO), KENDRAPARA(Kendrapara)	
		STATE OF ODISHA		Spl/0000073/2026	
10	D-BLAPL/35868/2026	PRAMOD NAIK	PRAKASH KUMAR MISHRA	NARASINGHPUR /274 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
11	D-BLAPL/35873/2026	SK. RAFIKUL	SAPAN KUMAR LENKA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	

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12	D-BLAPL/35875/2026	SUBHAM KUMAR NAYAK @ AKASH @ ACHUTA	DEEPAK KU SAHOO	KENDRAPARA SADAR /373 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
13	D-BLAPL/35876/2026	TARIK KHAN	DHANANJAYA MUND	ATHAMALLIK /338 /2024	AOR20220001492C202600275
		VS	VS	()	
		STATE OF ODISHA		//	
14	D-BLAPL/35879/2026	RABI BARAJA	JUGALA KISHORE PANDA	MALKANGIRI /289 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
15	D-BLAPL/35880/2026	CHANDAN KUMBHAR@CHATIA	DEEPAK KUMAR PANI	BURLA /234 /2024	AOR20220001490C202600033
		VS	VS	()	
		STATE OF ODISHA		//	
16	D-BLAPL/35881/2026	NARAYAN GOUDA	JYOTIRMAYA SAHOO	KABISURYANAGAR /741 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
17	D-BLAPL/35882/2026	TAPAN PRADHAN	JYOTIRMAYA SAHOO	BEGUNIAPADA /207 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
18	D-BLAPL/35889/2026	USMAN KHAN	JYOTIRMAYA SAHOO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
19	D-BLAPL/35890/2026	BUTU @ NITYA @ BIDYADHAR JHODIA	AMIT KUMAR SAHU	LAXMIPUR /53 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
20	D-BLAPL/35892/2026	MURALIDHAR KHATUA	JYOTIRMAYA SAHOO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
21	D-BLAPL/35894/2026	BIKRAM BHOI	MANAS KUMAR CHAND	KHARIAR /138 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
22	D-BLAPL/35899/2026	SURAT PRADHAN	NARENDRA KUMAR LENKA	K.NUAGOAN /167 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
23	D-BLAPL/35903/2026	DILIP KUMAR MOHANTY@ DILIP MOHANTY	RABINDRANATH BARIK	NAYAGARH SADAR /251 /2025	AOR20220004220C202600026

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/35906/2026	CHINTU @ ARABINDA SAHU	TUSAR KUMAR MISHRA	JARAPADA /451 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/35909/2026	SUBRAT BAG	SUSHANTA KUMAR JOSHI	BANGOMUNDA /142 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/35914/2026	NANDA KISHORE GOUDA	KISHORE KUMAR MISHRA	BELLAGUNTHA /325 /2025	AOD20250000498C202600098
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/35916/2026	SISIR RANJAN SAHOO	BISWAJIT PASAYAT	CUTTACK SADAR /667 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/35935/2026	LAKHI @ LAXMAN SINGH	BASANTA KUMAR DAS	BARIPADA SADAR /288 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/35936/2026	BASANTA KUMAR JENA	PRATIK NAYAK	CYBER CRIME AND E.O, BALASORE /43 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/35937/2026	SAHIL PATRA	AKSHAYA KUMAR SAHOO	DEOGARH /477 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/35939/2026	TRILOCHAN @ SILU PRADHAN	PRAJIT KUMAR PRADHAN	CHHENDIPADA /571 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/35941/2026	RAJESH SRIVASTAVA @ RAJESH KU. SRIVASTAVA	JULU KHANSAMA	RAGHUNATHPALI /492 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/35942/2026	SRITAM KANHAR	SOUBHAGYA KUMAR DASH	/ /	AOR20220001631C202600362
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/35944/2026	SOURAVRAJ BADI	SUNIL KUMAR PANDA	LAIKERA /242 /2026	
		VS	VS	()	

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		STATE OF ODISHA		//	
35	D-BLAPL/35945/2026	SAROJ KUMAR BEHERA @ JOGI	DEEPAK KUMAR DAS	PURI SADAR /614 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
36	D-BLAPL/35946/2026	ANSUMAN ABHIJIT SAHOO @ RAJA	SATYABRATA DASH	SPL.TASK FORCE /17 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
37	D-BLAPL/35949/2026	HAMID KHAN @HAMMID KHAN	MANORANJAN PADHY	K.NUAGOAN /135 /2026	AOD20220003086C202600114
		VS	VS	()	
		STATE OF ODISHA		//	
38	D-BLAPL/35955/2026	BABULI@RASHMIKANTA BISWAL	SURESH CHANDRA PRADHAN	RAJKANIKA /54 /2026	AOR20220003509C202600073
		VS	VS	()	
		STATE OF ODISHA		//	
39	D-BLAPL/35956/2026	MAKAR CHARAN BEHERA	ARIJEET MISHRA	RAJNAGAR /382 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
40	D-BLAPL/35957/2026	RAJU NAIK @ RAJENDRA NAIK	ASHUTOSH MISHRA	TIGIRIA /305 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
41	D-BLAPL/35958/2026	KORRA RAJU	MANORANJAN PADHY	JEYPORE SADAR /392 /2024	AOD20220003086C202600115
		VS	VS	()	
		STATE OF ODISHA		//	
42	D-BLAPL/35960/2026	PRADEEP BARIK @ PRADEEP BANCHHOR	BIJAYA KUMAR RAGADA	BELPAHAR /88 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
43	D-BLAPL/35962/2026	SUBODH KUMAR MODI	BIJAY KUMAR BEHERA	BHUBANESWAR G.R.P.S. /177 /2026	AOR20220001736C202600297
		VS	VS	()	
		STATE OF ODISHA		//	
44	D-BLAPL/35965/2026	AMARJIT SARANGI	SK. ZAFARULLA	LALBAG /230 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
45	D-BLAPL/35966/2026	DEEPAK KAMAR	GOKULANANDA SAHU	NAWAPARA /283 /2026	AOD20260000648C202600034
		VS	VS	()	
		STATE OF ODISHA		//	

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46	D-BLAPL/35969/2026	MAHAMMED IQBAL @ IQBAL @ RAJA	SK. ZAFARULLA	JHARSUGUDA SADAR /554 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
47	D-BLAPL/35973/2026	AJAYA BEHERA	PADMANAVA JENA	NARASINGHPUR /261 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
48	D-BLAPL/35974/2026	PRUTHWIRAJ MOHANTY	RAJESH RANJAN SAHOO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
49	D-BLAPL/35976/2026	SUBAS CHANDRA PATRA @ SUBASH CHANDRA PATRA	RAJESH RANJAN SAHOO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
50	D-BLAPL/35977/2026	DHANAI MURMU	SWARUP KUMAR PATTNAIK	RAIRANGPUR TOWN /218 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
51	D-BLAPL/35978/2026	DHARMENDRA NAYAK	DEBASNAN DAS	NAYAGARH /456 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
52	D-BLAPL/35979/2026	RUPASHRI MAHAPATRA	JYOTIRMAYA SAHOO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
53	D-BLAPL/35981/2026	PRANAB KUMAR JENA	SUDHANSU SEKHAR DASH	KHANDAGIRI P.S. /1113 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
54	D-BLAPL/35982/2026	SUBASH POLEI @ POLAI	DIPTIREKHA NANDA	POLASARA PS /622 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
55	D-BLAPL/35984/2026	AJAYA NAYAK	DUSHMANTA SAHOO	BHANJANAGAR /666 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
56	D-BLAPL/35991/2026	GULU MOHANTY	SANKET KANUNGO	AIR FIELD P.S. /105 /2025	AOR20220001311C202600165
		VS	VS	()	
		STATE OF ODISHA		//	
57	D-BLAPL/35993/2026	UMESH JENA	ADHIRAJ MOHANTY	BAISINGA /492 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/35996/2026	SOUMYA SANKAR CHAKRA @ RAJA @ RAJA CHAKRA	MADHIRAJ MOHANTY	EOW,BHUBANESWAR /16 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/35999/2026	PRADIPTA KUMAR MALLICK	SURYAKANTA DWIBEDI	CUTTACK VIGILANCE /30 /2026	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
60	D-CMP/55936/2026	GOPAL MOHARANA	PRAJNA SARITA MOHANTY	/ /	
		VS	VS	()	
		SRI SRI SRI MADAN MOHAN MAHAPRABHU BIJE, GANJAM		//	
61	D-CMP/55963/2026	PRAFULLA KUMAR BEHERA	SRINIBASH SATAPATHY	/ /	
		VS	VS	()	
		PURNA CHANDRA JENA @ RAMESH JENA		//	
62	D-CMP/56002/2026	SANJIB SAHOO	SOUMYA DEV RAY	/ /	
	CMP/2060/2026	VS	VS	DISTRICT & SESSIONS JUDGE,SUNDERGARH(Sundargarh)	
		CHADA MILWAR		IA/0000002/2026	
63	D-CMP/56017/2026	KANGALI BEHERA@KANGALI CHARAN BEHERA	BHAWANI SANKAR PANIGRAHI	/ /	
		VS	VS	()	
		RABIKANTA BEHERA		//	
64	D-CMP/56108/2026	LOCHANA SAHOO	BINAYA KUMAR MOHANTY	/ /	
		VS	VS	()	
		SUKADEV@SUKANTA KUMAR SAHOO		//	
65	D-CMP/56112/2026	BINOD NAYAK	SUKANTA KUMAR NAYAK	/ /	
		VS	VS	()	
		PRATAP NAYAK		//	
66	D-CMP/56186/2026	BINDU SAHOO	SOURAV SUMAN BHUYAN	/ /	
		VS	VS	()	
		CHANCHALA HATI		//	
67	D-CMP/56195/2026	AMBIKA BETAL	SWARUP SINGH SAMANT	/ /	
		VS	VS	()	
		CHINMAYEE DEVI @ ROUT		//	
68	D-CONTC/55943/2026	BAURIA PRADHAN	ADV.	/ /	
	CONTC/8121/2026	VS	VS	()	

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		DR.ARYA KUMAR SARVADAMANA, TAHASILDAR, RANPUR		//	
69	D-CONTC/55947/2026	MANORANJAN PATRA	ADV.	/ /	
		VS	VS	()	
		SHUBHA SARMA, IAS		//	
70	D-CONTC/55952/2026	SAHADEV MAHAL	ADV.	/ /	
	CONTC/8122/2026	VS	VS	()	
		SONALIKA ROY, DISTRICT EDUCATION OFFICER, KHURDA CIRCLE, KHURDA		//	
71	D-CONTC/55962/2026	MANOJ KUMAR DAS	ADV.	/ /	
		VS	VS	()	
		ARINDAM DAKUA, IAS		//	
72	D-CONTC/55974/2026	PRAKASH KUMAR MISHRA	ADV.	/ /	
		VS	VS	()	
		YAMINI SARANGI, IAS		//	
73	D-CONTC/55975/2026	PURNA CHANDRA MISHRA	ADV.	/ /	
		VS	VS	()	
		YAMINI SARANGI, IAS		//	
74	D-CONTC/55978/2026	SANJIT KUMAR SAR	ADV.	/ /	
		VS	VS	()	
		YAMINI SARANGI, IAS		//	
75	D-CONTC/55992/2026	PABITRA MOHAN PRADHAN	ADV.	/ /	
		VS	VS	()	
		YAMINI SARANGI, IAS		//	
76	D-CONTC/55994/2026	MINANJALI MAHAPATRA	ADV.	/ /	
	CONTC/8133/2026	VS	VS	()	
		SURYA KUMAR NAYAK, TAHASILDAR, BHOGRAI		//	
77	D-CONTC/55999/2026	SUJATA DAS	ADV.	/ /	
		VS	VS	()	
		DR.MANORANJAN SAHU,OAS,SUB-COLLECTOR, BHUBANESWAR-CUM-PRESIDENT, G.B. OF/SISHU ANANTA MAHAVIDYALAYA			
78	D-CONTC/56000/2026	BANAMBER MISHRA	ADV.	/ /	
		VS	VS	()	
		SUBHA SARMA, IAS		//	
79	D-CONTC/56005/2026	SUSHIL KUMAR MAHANTA	ADV.	/ /	
		VS	VS	()	
		PURNA CHANDRA BARIHA, DISTRICT EDUCATION OFFICER, KEONJHAR		//	

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80	D-CONTC/56007/2026	ABHIMANYU KHATUA	ADV.	/ /	
		VS	VS	()	
		MANOJ SATYAWAN MAHAJAN, IAS, COLLECTOR AND D.M., KORAPUT		//	
81	D-CONTC/56018/2026	MANOJA KUMAR PATTANAIK	ADV.	/ /	
		VS	VS	()	
		DR.N.THIRUMALA NAIK, IAS		//	
82	D-CONTC/56020/2026	SUNIL KUMAR SATAPATHY	ADV.	/ /	
		VS	VS	()	
		DR.N.THIRUMALA NAIK, IAS		//	
83	D-CONTC/56023/2026	AMULYA KUMAR PRADHAN	ADV.	/ /	
		VS	VS	()	
		DR.N.THIRUMALA NAIK, IAS		//	
84	D-CONTC/56033/2026	KRISHNA CHANDRA PRADHAN	ADV.	/ /	
		VS	VS	()	
		DR.N.THIRUMALA NAIK, IAS		//	
85	D-CONTC/56035/2026	UDAYANATH MALLA	ADV.	/ /	
		VS	VS	()	
		DR.N.THIRUMALA NAIK, IAS		//	
86	D-CONTC/56052/2026	SITAKANTA DASH	ADV.	/ /	
		VS	VS	()	
		VINAYTOSH MISHRA, IPS		//	
87	D-CONTC/56055/2026	SURAJIT KUMAR PANIGRAHI	ADV.	/ /	
		VS	VS	()	
		ARINDAM DAKUA, IAS		//	
88	D-CONTC/56063/2026	BABITA PRADHAN	ADV.	/ /	
		VS	VS	()	
		SANJIB MISHRA, IAS		//	
89	D-CONTC/56066/2026	NANDINI PRADHAN	ADV.	/ /	
		VS	VS	()	
		SANJIB MISHRA, IAS		//	
90	D-CONTC/56073/2026	DANDAPANI BEHERA	ADV	/ /	AOR20220001600C202600362
		VS	VS	()	
		SUBHA SARMA, PRINCIPAL SECRETARY WATER RESOURCES DEPTT.		//	
91	D-CONTC/56075/2026	JAYA NARAYAN MOHANTY	ADV	/ /	AOR20220001600C202600361

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		VS	VS	()	
		SUBHA SARMA, PRINCIPAL SECRETARY WATER RESOURCES DEPTT.		//	
92	D-CONTC/56076/2026	NARENDRA KUMAR MISHRA	ADV	/ /	AOR20220001600C202600360
		VS	VS	()	
		SUBHA SARMA, PRINCIPAL SECRETARY WATER RESOURCES DEPTT.		//	
93	D-CONTC/56077/2026	SUNIL KUMAR OJHA	ADV	/ /	AOR20220001600C202600359
		VS	VS	()	
		SUBHA SARMA, PRINCIPAL SECRETARY WATER RESOURCES DEPTT.		//	
94	D-CONTC/56084/2026	SHIVA PRASAD SAMAL	ADV.	/ /	
		VS	VS	()	
		BHASKAR JYOTI SARMA, IAS		//	
95	D-CONTC/56094/2026	MANAGOBINDA BEHERA	ADV.	/ /	
		VS	VS	()	
		BALAMUKUNDA BHUYAN, IAS		//	
96	D-CONTC/56101/2026	NIRMALA SAHU	ADV.	/ /	
		VS	VS	()	
		SANJIB MISHRA, IAS		//	
97	D-CONTC/56117/2026	BASANTI PRADHAN	ADV.	/ /	
		VS	VS	()	
		SANJIB MISHRA, IAS		//	
98	D-CONTC/56121/2026	ASHOK KUMAR DASH	ADV	/ /	AOD20220001927C202600222
		VS	VS	()	
		ARAVIND AGRAWAL, SECRETARY HIGHER EDUCATION DEPTT.		//	
99	D-CONTC/56122/2026	SABITARANI HOTA	ADV	/ /	AOD20220001927C202600221
		VS	VS	()	
		ARAVIND AGRAWAL, SECRETARY HIGHER EDUCATION DEPTT.		//	
100	D-CONTC/56146/2026	SUSANTI KANHAR	ADV.	/ /	
		VS	VS	()	
		SANJIB MISHRA, IAS		//	
101	D-CONTC/56152/2026	RELIFA NAIK	ADV.	/ /	
		VS	VS	()	
		SANJIB MISHRA, IAS		//	
102	D-CONTC/56159/2026	RITA DEVI	ADV	/ /	AOD20240000338C202600270
		VS	VS	()	

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		ARVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.		//	
103	D-CONTC/56165/2026	DIBYA PRADHAN	ADV.	/ /	
		VS	VS	()	
		SANJIB MISHRA, IAS		//	
104	D-CONTC/56169/2026	MANOJ KUMAR SAHOO	ADV.	/ /	
		VS	VS	()	
		SURYAWANSHI MAYUR VIKAS, I.A.S, COLLECTOR, BALASORE		//	
105	D-CONTC/56173/2026	NIRMAL CHANDRA MOHAPATRA	ADV.	/ /	
		VS	VS	()	
		SHIV MALVIYA, I.A.S , SUB COLLECTOR, BALASORE		//	
106	D-CRLA/35883/2026	PURNACHANDRA PARIDA	BIJAYA KUMAR NAYAK (3)	ITAMATI /228 /2026	AOR20230000709C202600050
		VS	VS	()	
		STATE OF ODISHA		//	
107	D-CRLA/35905/2026	SOMANATH NAIK	KSHIROD KUMAR MOHAPATRA	MAHILA P.S. BUXIBAZAR /105 /2016	
		VS	VS	()	
		STATE OF ODISHA		//	
108	D-CRLA/35928/2026	X	SOUBHAGYA KUMAR DASH	ANANDAPUR /220 /2022	AOR20220001631C202600365
		VS	VS	()	
		STATE OF ODISHA		//	
109	D-CRLA/35940/2026	SUDARSHAN BEHERA@DOLIA@SUDARSAN BEHERA	SURYAKANTA DWIBEDI	RANPUR /300 /2015	
		VS	VS	()	
		STATE OF ODISHA		//	
110	D-CRLA/35970/2026	BISWAJIT RAY @ PINTU TADA	DILLIP KUMAR MOHANTY	BEGUNIA P.S. /83 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
111	D-CRLMC/35870/2026	ANKIT PATTANAYAK	SAHASRANSU SOURAV	BOLANGIR TOWN /255 /2020	AOR20220001445C202600261
		VS	VS	()	
		STATE OF ODISHA		//	
112	D-CRLMC/35885/2026	LAXMIDHAR JENA	ATUL TRIPATHY	GHASIPURA /142 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
113	D-CRLMC/35898/2026	BISHAL PRASAD	SOUMYA RANJAN DAS	BELPAHAR /91 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	

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114	D-CRLMC/35907/2026	MANISH KUMAR	SUDHANSU SEKHAR DASH	SAHID NAGAR P.S. /340 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
115	D-CRLMC/35908/2026	SUNIL @ SABYASACHI PANDA	PARTH AGRAWAL	BADAGADA /28 /2012	
		VS	VS	()	
		STATE OF ODISHA		//	
116	D-CRLMC/35913/2026	RAJU	SUDHANSU SEKHAR DASH	BHUBANESWAR G.R.P.S. /43 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
117	D-CRLMC/35917/2026	LIPU@SUBHANKAR PAHADASINGH	AMLAN SHAKTI PAUL	KHURDA SADAR /184 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
118	D-CRLMC/35926/2026	BASANTA KUMAR JENA	SUSAMPAD HOTA	JHARSUGUDA /754 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
119	D-CRLMC/35930/2026	BUDHADEV MOHANTY	JAYANTA KUMAR MAJHI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
120	D-CRLMC/35952/2026	SANKAR KUMAR SINGH	BISWAJIT MOHAPATRA-9	PHIRINGIA /87 /2015	
		VS	VS	()	
		STATE OF ODISHA		//	
121	D-CRLMC/35953/2026	BIREN @ DHIREN KUMAR JENA	BISWANATH BEHERA	RAJKANIKA /183 /2018	AOR20220003680C202600018
		VS	VS	()	
		STATE OF ODISHA		//	
122	D-CRLMC/35959/2026	MANOJ KUMAR SINGH	BIJAY KUMAR BEHERA	BHARATPUR PS /202 /2025	AOR20220001736C202600295
		VS	VS	()	
		STATE OF ODISHA		//	
123	D-CRLMC/35975/2026	KIRAN KUMAR@KIRAN KUMAR GHASI	RANJAN KUMAR NAYAK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
124	D-CRLMC/35983/2026	SRIKANTA SAHOO	PRANAYANEE DASMOHAPATRA	DHENKANAL SADAR /97 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
125	D-CRLMC/35985/2026	LADE TANMAY@L.TANMAY	SOUBHAGYA KUMAR DASH	GUDARI /61 /2025	AOR20220001631C202600366

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMP/35860/2026	UMA SHANKAR BARIK	JAYANTA KUMAR MAJHI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMP/35878/2026	MUSKAN AGRAWAL	SAPAN KUMAR LENKA	/ /0	
		VS	VS	()	
		ABHISHEK CHOUDHURY		//	
128	D-CRLMP/35893/2026	VICTIM	ACHYUTANANDA PATTANAIK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMP/35947/2026	BABITA MAHANTA	AMIT PRASAD BOSE	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMP/35963/2026	BRAJA KISHORE NAYAK	KULDEEP MOHANTY	/ /	AOD20240000012C202600362
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMP/35967/2026	DEBI PRASAD SHARMA	SUBHANKAR ROUT	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMP/35972/2026	JAGANNATH SINGH	SUBHRANSU BHUSAN MOHANTY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMP/35995/2026	PREMRAJ PATRA	LAMBIT SENAPATI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMP/35997/2026	PREMRAJ PATRA	LAMBIT SENAPATI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLREV/35847/2026	THOKCHAM HEMANTA SINGH	SARADA PRASAD DASH	RASGOBINDPUR /147 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLREV/35848/2026	THOKCHAM HEMANTA SINGH	SARADA PRASAD DASH	RASGOBINDPUR /146 /2019	
		VS	VS	()	

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		STATE OF ODISHA		//	
137	D-CRLREV/35888/2026	BISWARANJAN SAHOO @ RAJA	DEEPALI MAHAPATRA	PAHALA /257 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
138	D-CRLREV/35897/2026	SURESH BEHERA	SUSHANTA HARICHANDAN	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
139	D-FAO/56019/2026	SALAGAM BADKA	SATYABAN SAHOO	/ /	
		VS	VS	()	
		UNION OF INDIA		//	
140	D-FAO/56024/2026	SAIDA BEGUM	AMBUJA BANDHU PARIDA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
141	D-FAO/56025/2026	MAMATA SAHOO	SATYABAN SAHOO	/ /	
		VS	VS	()	
		UNION OF INDIA		//	
142	D-FAO/56029/2026	VISHNU DAS	SATYABAN SAHOO	/ /	
		VS	VS	()	
		UNION OF INDIA		//	
143	D-FAO/56032/2026	LAXMI PRIYA PATRA	SATYABAN SAHOO	/ /	
		VS	VS	()	
		UNION OF INDIA		//	
144	D-FAO/56036/2026	CHAMPA SING	SATYABAN SAHOO	/ /	
		VS	VS	()	
		UNION OF INDIA		//	
145	D-FAO/56039/2026	BINAY KUMAR SENDHA	SATYABAN SAHOO	/ /	
		VS	VS	()	
		UNION OF INDIA		//	
146	D-FAO/56043/2026	DAYANATH NAIK	SATYABAN SAHOO	/ /	
		VS	VS	()	
		UNION OF INDIA		//	
147	D-FAO/56047/2026	HARESH KUMAR SAHU	SATYABAN SAHOO	/ /	
		VS	VS	()	
		UNION OF INDIA		//	

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148	D-FAO/56080/2026	SULTAN JABIRUDDIN KHAN	ALOK KUMAR PANDA	/ /	AOD20240000536C202600053
		VS	VS	()	
		STATE OF ODISHA		//	
149	D-LAA/56013/2026	DEPUTY CHIEF ENGINEER (CONSTRUCTION 1), EAST COAST RAILWAY, SAMBALPUR	GOPAL KRISHNA NAYAK (CENTRAL GOVT. COUNSEL)	/ /	
		VS	VS	()	
		NANDITA DIXIT		//	
150	D-MACA/55937/2026	SUJIT KUMAR MAJHI	PRADEEP KUMAR MISHRA	/ /	
		VS	VS	()	
		SUNITA MOHANTY		//	
151	D-MACA/55938/2026	SULOCHANA MAHALIK	PRADEEP KUMAR MISHRA	/ /	
		VS	VS	()	
		HARIHAR LENKA		//	
152	D-MACA/56049/2026	THE BRANCH MANAGER, EDELWEISS GENERAL INSURANCE COMPANY LTD.	ARAM ALI KHAN	/ /	
		VS	VS	()	
		URMILA PADHI		//	
153	D-MACA/56189/2026	B. PARBATI	MASUM PRIYADARSANI BEHERA	/ /	
		VS	VS	()	
		PAVULURI PRAMILA		//	
154	D-RPFAM/56190/2026	SANGEETA PRADHAN	BALARAM NAYAK	/ /	AOR20260000560C202600012
		VS	VS	()	
		TAPAS RANJAN DHALSAMANT		//	
155	D-RPFAM/56192/2026	SUMITRA MAHALIK	SIDHARTH SANKAR MOHAPATRA	/ /	AOD20240000350C202600004
		VS	VS	()	
		KALANDI MALLICK		//	
156	D-RSA/56092/2026	UCO BANK, MARKATNAGAR BRANCH, CUTTACK	BIBHUTI BHUSAN SWAIN	/ /	
		VS	VS	()	
		PRAKASH RAY		//	
157	D-RSA/56095/2026	UCO BANK, MARKATNAGAR BRANCH, CUTTACK	BIBHUTI BHUSAN SWAIN	/ /	
		VS	VS	()	
		PRAKASH RAY		//	
158	D-SAO/56102/2026	SAMBHUNATH JENA	SUKANTA KUMAR NAYAK	/ /	
		VS	VS	()	
		PADHANPADA CO OPERATIVE SOCIETY, BHADRAK		//	
159	D-TRP(C)/56093/2026	ALISHA PARIJA	BRUNDABAN ROUT	/ /	

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		VS	VS	()	
		SARTHAK MOHANTY		//	
160	D-TRP(C)/56124/2026	ROJARANI PATTANAIK@SUBHALAXMI PATTANAIK	SURENDRA KUMAR GARTIA	/ /	
		VS	VS	()	
		SANTAK SAHANI		//	
161	D-WA/55967/2026	CHANDRAKANTA MAJHI	MANOJ KUMAR MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
162	D-WA/55976/2026	STATE OF ODISHA	ARABINDA TRIPATHY,A.G.A	/ /	LOD20240000200C202600410
		VS	VS	()	
		PURNANANDA MOHANTY		//	
163	D-WA/56003/2026	STATE OF ODISHA	ARABINDA TRIPATHY,A.G.A	/ /	LOD20240000194C202600439
		VS	VS	()	
		RABINARAYAN BISWAL		//	
164	D-WP(C)/55930/2026	BISHNU CHARAN MUDULI	MANAS RANJAN PRADHAN	/ /	
	WP(C)/38972/2026	VS	VS	()	
		STATE OF ODISHA		//	
165	D-WP(C)/55931/2026	DEBENDRA SAHU	ANKANN PANDA	/ /	AOD20240000916C202600023
		VS	VS	()	
		STATE OF ODISHA		//	
166	D-WP(C)/55932/2026	RAJIB RATAN BISWAL	PRABHAKAR SABAT	/ /	AOD20260000172C202600117
		VS	VS	()	
		STATE OF ODISHA		//	
167	D-WP(C)/55933/2026	THE SUPERINTENDING ENGINEER, SALANDI CANAL DIVISION, BHUBANESWAR	PAWAN KUMAR RAY,A.G.A	/ /	LOD20240000194C202600438
		VS	VS	()	
		KANHU HEMBRAM		//	
168	D-WP(C)/55934/2026	NATIONAL INSTITUTE OF FASHION TECHNOLOGY, BHUBANESWAR	BISWANESWAR ACHARYA	/ /	
		VS	VS	()	
		PINTU KUMAR		//	
169	D-WP(C)/55935/2026	THE SUPERINTENDING ENGINEER, SALANDI CANAL DIVISION, BHUBANESWAR	PAWAN KUMAR RAY,A.G.A	/ /	LOD20240000200C202600409
		VS	VS	()	
		BABAJI CHARAN MALLICK		//	
170	D-WP(C)/55939/2026	M/S ANJANA BALA TRANSPORT AND SUPPLIERS, JAJPUR & ANR	SATYAM PUJA	/ /	
		VS	VS	()	

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		STATE OF ODISHA		//	
171	D-WP(C)/55940/2026	M/S.ANJANA BALA TRANSPORT AND SUPPLIERS, JAJPUR	SITANSU MOHAN SINGH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
172	D-WP(C)/55941/2026	M/S ANJANA BALA TRANSPORT AND SUPPLIERS, JAJPUR	SITANSU MOHAN SINGH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
173	D-WP(C)/55942/2026	PARESH CHANDRA MOHAPATRA	SITANSU MOHAN SINGH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
174	D-WP(C)/55944/2026	HARI KISHAN MUNDHRA	ANAND CHANDRA SWAIN	/ /	AOD20250001111C202600007
		VS	VS	()	
		STATE OF ODISHA		//	
175	D-WP(C)/55945/2026	M/S MUNA JENA	GOURAV KUMAR ROY CHOUDHURY	/ /	AOR20220001523C202600231
		VS	VS	()	
		THE CHIEF COMMISSIONER CT AND GST, ODISHA		//	
176	D-WP(C)/55946/2026	MADHAB CHANDRA SAHU	PRATYUSH RANJAN PATNAIK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
177	D-WP(C)/55948/2026	BIKRAM KUMAR SATAPATHY	JATINDRA KUMAR MOHAPATRA	/ /	
		VS	VS	()	
		MANAGING DIRECTOR, ODISHA LIFT IRRIGATION CORPORATION, BHUBANESWAR		//	
178	D-WP(C)/55949/2026	BIKRAM KUMAR SATAPATHY	JATINDRA KUMAR MOHAPATRA	/ /	
		VS	VS	()	
		MANAGING DIRECTOR, ODISHA LIFT IRRIGATION CORPORATION, BHUBANESWAR		//	
179	D-WP(C)/55950/2026	BIKRAM KUMAR SATAPATHY	JATINDRA KUMAR MOHAPATRA	/ /	
		VS	VS	()	
		MANAGING DIRECTOR, ODISHA LIFT IRRIGATION CORPORATION, BHUBANESWAR		//	
180	D-WP(C)/55951/2026	JASHABANTI PRADHAN	AKSHAYA KUMAR SAHOO	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
181	D-WP(C)/55953/2026	BIKRAM KUMAR SATAPATHY	JATINDRA KUMAR MOHAPATRA	/ /	
		VS	VS	()	
		MANAGING DIRECTOR, ODISHA LIFT IRRIGATION CORPORATION, BHUBANESWAR		//	

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182	D-WP(C)/55954/2026	SIDHARTHA PRASAD SAHOO	ARUNA KUMAR NAYAK	/ /	AOR20220001266C202600033
		VS	VS	()	
		STATE OF ODISHA		//	
183	D-WP(C)/55955/2026	PRAVAT KUMAR NAYAK	SUSHANTA KUMAR MISHRA	/ /	
	WP(C)/38983/2026	VS	VS	()	
		STATE OF ODISHA		//	
184	D-WP(C)/55956/2026	JAGANNATH PANDA	SUSHANTA KUMAR MISHRA	/ /	
	WP(C)/38995/2026	VS	VS	()	
		STATE OF ODISHA		//	
185	D-WP(C)/55957/2026	SK.NASIR BUX	ABINASH ROUTRAY	/ /	
	WP(C)/38979/2026	VS	VS	()	
		STATE OF ODISHA		//	
186	D-WP(C)/55958/2026	SAROJ KUMAR SAMAL	SUSHANTA KUMAR MISHRA	/ /	
	WP(C)/38981/2026	VS	VS	()	
		STATE OF ODISHA		//	
187	D-WP(C)/55959/2026	LAXMI NARAYAN PATI	SUSHANTA KUMAR MISHRA	/ /	
	WP(C)/38980/2026	VS	VS	()	
		STATE OF ODISHA		//	
188	D-WP(C)/55960/2026	KABIR CHARAN PARIDA	SUSHANTA KUMAR MISHRA	/ /	
	WP(C)/38984/2026	VS	VS	()	
		STATE OF ODISHA		//	
189	D-WP(C)/55961/2026	SUKANTA KUMAR LENKA	SUSHANTA KUMAR MISHRA	/ /	
	WP(C)/38982/2026	VS	VS	()	
		STATE OF ODISHA		//	
190	D-WP(C)/55964/2026	CHARULATA SAHOO	ANSHUMAN DAS	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
191	D-WP(C)/55965/2026	CHARULATA SAHOO	ANSHUMAN DAS	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
192	D-WP(C)/55966/2026	CHARULATA SAHOO	ANSHUMAN DAS	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
193	D-WP(C)/55968/2026	TARAMANI BARIK	DIBYAJYOTI NAYAK	/ /	

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		VS	VS	()	
		STATE OF ODISHA		//	
194	D-WP(C)/55969/2026	CHARULATA SAHOO	ANSHUMAN DAS	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-WP(C)/55970/2026	CHARULATA SAHOO	ANSHUMAN DAS	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-WP(C)/55971/2026	CHARULATA SAHOO	ANSHUMAN DAS	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-WP(C)/55972/2026	SHARATA KUMAR MALIK	ANSHUMAN DAS	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-WP(C)/55973/2026	SURENDRA KUMAR BARIK	SHREEKANTA PRASAD SAHOO (1)	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-WP(C)/55977/2026	MANAS RANJAN MALLICK	MANOJ KUMAR PANDA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-WP(C)/55979/2026	PRAMOD KUMAR BISOI	JNYANANANDA PANDA	/ /	
	WP(C)/38967/2026	VS	VS	()	
		STATE OF ODISHA		//	
201	D-WP(C)/55980/2026	TAPASWINI MOHANTY	MANOJA KUMAR KHUNTIA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-WP(C)/55981/2026	AKASH BEURA	JNYANANANDA PANDA	/ /	
	WP(C)/38971/2026	VS	VS	()	
		STATE OF ODISHA		//	
203	D-WP(C)/55982/2026	DASARATHA PRADHAN	KAPILA CHARAN NAYAK	/ /	
		VS	VS	()	
		BRANCH MANAGER, PUNJAB NATIONAL BANK, ANGUL		//	
204	D-WP(C)/55983/2026	BISHNUPRASAD JENA	SANJIB MOHANTY	/ /	AOR20220001611C202600265
		VS	VS	()	

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205	D-WP(C)/55984/2026	TARUNI BAG	AMIT KUMAR NATH	/ /	AOR20240000004C202600090
		VS	VS	()	
		STATE OF ODISHA		//	
206	D-WP(C)/55985/2026	SANJAYA BEHERA	JNYANANANDA PANDA	/ /	
	WP(C)/38964/2026	VS	VS	()	
		STATE OF ODISHA		//	
207	D-WP(C)/55986/2026	BIKASH KUMAR PARIDA	SWASTIK SAHOO	/ /	AOD20260000610C202600001
		VS	VS	()	
		STATE OF ODISHA		//	
208	D-WP(C)/55987/2026	BASANT KUMAR PARIDA	KARUNAKAR RATH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
209	D-WP(C)/55988/2026	GOURA CHANDRA JENA	SATYAJIT BEHERA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
210	D-WP(C)/55989/2026	PRATIMA SAHU	SIDDHARTHA SAMAL	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
211	D-WP(C)/55990/2026	RADHANATH SUNDARAY	PRAKASH KUMAR MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
212	D-WP(C)/55991/2026	DILIP KUMAR PRADHAN	DIGANTA DAS	/ /	
		VS	VS	()	
		CHIEF COMMISSIONER, GST AND CENTRAL EXCISE, BHUBANESWAR		//	
213	D-WP(C)/55993/2026	SANJUKTA BARIK	BANSHIDHAR SATAPATHY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
214	D-WP(C)/55995/2026	ANIRUDDHA LENKA	SUBHRANSU BHUSAN MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
215	D-WP(C)/55996/2026	DIBYA LOCHAN MAJHI	PABITRA KUMAR NAYAK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	

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216	D-WP(C)/55997/2026	SABITA PRADHAN	DIGANTA DAS	/ /	
		VS	VS	()	
		THE CHIEF COMMISSIONER, GST AND CENTRAL EXCISE, BHUBANESWAR		//	
217	D-WP(C)/55998/2026	AHALYA PRADHAN @ MAREI	PABITRA KUMAR NAYAK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
218	D-WP(C)/56001/2026	PANCHANAN NAYAK	PABITRA KUMAR NAYAK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
219	D-WP(C)/56004/2026	JAYASINGH DHURUA	PABITRA KUMAR NAYAK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
220	D-WP(C)/56006/2026	RAKESH KUMAR SAHOO	SUBASH CHANDRA PUSPALAKA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
221	D-WP(C)/56008/2026	M/S.BHABANI SECURITYSERVICES, KHURDA	DIGANTA DAS	/ /	
		VS	VS	()	
		THE CHIEF COMMISSIONER, GST AND CENTRAL EXCISE, BHUBANESWAR		//	
222	D-WP(C)/56009/2026	SK.AHEMAD	SUBASH CHANDRA PUSPALAKA	/ /	
		VS	VS	()	
		THE AUTHORIZED OFFICER, HDFC BANK, BHUBANESWAR		//	
223	D-WP(C)/56010/2026	BHUJENDRA PRASAD MALLICK	SUBHRANSU BHUSAN MOHANTY	/ /	
		VS	VS	()	
		CHAIRMAN, ODISHA ELECTRICITY REGULATORY COMMISSION, BHUBANESWAR		//	
224	D-WP(C)/56011/2026	M/S.SATYASAI CONSTRUCTION, JAJPUR	KISHORE KUMAR JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
225	D-WP(C)/56012/2026	SURYAMANI NAYAK	JYOTIRMAY GUPTA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
226	D-WP(C)/56014/2026	BIDYUTLATA MOHANTY	DEEPALI MAHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
227	D-WP(C)/56015/2026	PRAFULLA KUMAR SAHOO	SHREEKANTA PRASAD SAHOO (1)	/ /	

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		VS	VS	()	
		STATE OF ODISHA		//	
228	D-WP(C)/56016/2026	GOURANGA PRADHAN	SAGARIKA SAHOO	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
229	D-WP(C)/56021/2026	B. SANTOSH KUMAR	DHANANJAYA MUND	/ /	AOR20220001492C202600276
		VS	VS	()	
		PUNJAB NATIONAL BANK		//	
230	D-WP(C)/56022/2026	MAUSUMI PANDA	ATUL TRIPATHY	/ /	AOD20240000618C202600271
		VS	VS	()	
		STATE OF ODISHA		//	
231	D-WP(C)/56026/2026	BASANTA KUMAR BEHERA	UMESH CHANDRA MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
232	D-WP(C)/56027/2026	SANGITA MISHRA @ PRADHAN	BIKRAM CHANDRA GHADEI	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
233	D-WP(C)/56028/2026	RANJIT CHOUDHURY	NIRANJAN LENKA	/ /	
		VS	VS	()	
		DEPUTY DIRECTOR, CONSOLIDATION, MAYURBHANJ		//	
234	D-WP(C)/56030/2026	RANOJ SAHU	SUVENDU KUMAR RAY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
235	D-WP(C)/56031/2026	SABITA BISWAL	SOURAV DAS	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
236	D-WP(C)/56034/2026	SANJAY KUMAR SINGH	SATYAJIT SAMAL	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
237	D-WP(C)/56037/2026	NABAGHAN PANDA	MAMATA MISHRA	/ /	
		VS	VS	()	
		GOVERNMENT OF ODISHA		//	
238	D-WP(C)/56038/2026	AMIYA KUMAR BEHERA	SATYAJIT SAMAL	/ /	
		VS	VS	()	

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		STATE OF ODISHA		//	
239	D-WP(C)/56040/2026	BHASKAR MOHAPATRA	SIVA SANKAR CHAINI	/ /	
		VS	VS	()	
		SUB COLLECTOR , BHADRAK		//	
240	D-WP(C)/56041/2026	REENA PALTASINGH	KRISHNA CHANDRA SAHU	/ /	AOD20250000180C202600166
		VS	VS	()	
		STATE OF ODISHA		//	
241	D-WP(C)/56042/2026	SNEHALATA KANHAR	KRISHNA CHANDRA SAHU	/ /	AOD20250000180C202600167
		VS	VS	()	
		STATE OF ODISHA		//	
242	D-WP(C)/56044/2026	SUBHAM KUMAR MAHAPATRA	GOKULANANDA SAHU	/ /	AOD20260000648C202600032
		VS	VS	()	
		THE CONTROLLER OF EXAMINATION, CBSE		//	
243	D-WP(C)/56045/2026	HEMAKANTA SAHU	GOKULANANDA SAHU	/ /	AOD20260000648C202600031
		VS	VS	()	
		STATE OF ODISHA		//	
244	D-WP(C)/56046/2026	SRIDHAR NAYAK	PRAVAT RANJAN SUTAR	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
245	D-WP(C)/56048/2026	SHRABANI PANIGRAHI	SIVA SANKAR CHAINI	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
246	D-WP(C)/56050/2026	MALATI NAYAK	KRISHNA CHANDRA SAHU	/ /	AOD20250000180C202600168
		VS	VS	()	
		STATE OF ODISHA		//	
247	D-WP(C)/56051/2026	ARUPA DIGAL	KRISHNA CHANDRA SAHU	/ /	AOD20250000180C202600169
		VS	VS	()	
		STATE OF ODISHA		//	
248	D-WP(C)/56053/2026	NAJRUL KHAN	SANJAY KUMAR PATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
249	D-WP(C)/56054/2026	SARADA ROUTRAY	DEBAKANTA MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	

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250	D-WP(C)/56056/2026	JAJATI KESHARI JENA	SANJAY KUMAR PATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
251	D-WP(C)/56057/2026	KRUTTIBAS MAJHI	AMIYA KUMAR BEHERA	/ /	
		VS	VS	()	
		MAHANADI COALFIELDS LIMITED (MCL) SAMBALPUR		//	
252	D-WP(C)/56058/2026	RUKMANI BAL	RANJIT MOHANTY	/ /	
		VS	VS	()	
		UNION BANK OF INDIA		//	
253	D-WP(C)/56059/2026	MANAGING COMMITTEE OF MAA MANGALA HIGH SCHOOL, NARUANJUNTIA	SYED RAJARUAN, DHENKANAL	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
254	D-WP(C)/56060/2026	LAXMINARAYAN DWIBEDY	MANOJA KUMAR KHUNTIA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
255	D-WP(C)/56061/2026	SK.SAIFUDDIN	TUSAR KUMAR MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
256	D-WP(C)/56062/2026	GHASIRAM SA	AMIYA KUMAR BEHERA	/ /	
		VS	VS	()	
		MAHANADI COALFIELDS LIMITED (MCL) SAMBALPUR		//	
257	D-WP(C)/56064/2026	PRAGYAN PARAMITA PRADHAN	RITA SINGH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
258	D-WP(C)/56065/2026	PETENGA MALIK	ANIRUDHA DAS	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
259	D-WP(C)/56067/2026	DEBACHARAN NAG	SUDHANSHU SEKHAR PRATAP	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
260	D-WP(C)/56068/2026	M/S.PATI BROTHERS, JHARSHUGUDA	ABHILASH MISHRA	/ /	
		VS	VS	()	
		THE COMMISSIONER, C.G.S.T., CENTRAL EXCISE AND CUSTOM, BHUBANESWAR		//	
261	D-WP(C)/56069/2026	MANAGING COMMITTEE OF VEER SURENDRA SAI HIGH SCHOOL, BARGARH	KUNAL KOOLA SWAIN	/ /	

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		VS	VS	()	
		STATE OF ODISHA		//	
262	D-WP(C)/56070/2026	DHIRANJAN PATRA	SUDHANSHU SEKHAR PRATAP	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
263	D-WP(C)/56071/2026	MAKULA MALIK	ANIRUDHA DAS	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-WP(C)/56072/2026	RAM NARAYAN DAS	DEEPALI MAHAPATRA	/ /	AOR20220004309C202600071
		VS	VS	()	
		COMMISSIONER OF ENDOWMENTS,ODISHA		//	
265	D-WP(C)/56074/2026	H.G INFRA ENGINEERING LTD., JAIPUR, RAJASTHAN	DEBAKANTA MOHANTY	/ /	
		VS	VS	()	
		TAHASILDAR, ATHAGARH, CUTTACK		//	
266	D-WP(C)/56078/2026	RANJITA LUHA	ANKITA MUKHERJI	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-WP(C)/56079/2026	BHARAT SINGH	RAGHUNATH DASMOHAPATRA	/ /	
		VS	VS	()	
		THE MEMBER BOARD OF REVENUE, ODISHA, CUTTACK		//	
268	D-WP(C)/56081/2026	RAMAKANTA MAJHI	AJAYA KUMAR MOHARANA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
269	D-WP(C)/56082/2026	DR.LOPAMUDRA DAS NAYAK	SANGRAM JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
270	D-WP(C)/56083/2026	URMILA MHALIK	SANDIPANI NAYAK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
271	D-WP(C)/56085/2026	M/S GROUP ONE SECURITY SERVICE	SUMIT KUMAR MOHANTY	/ /	AOR20220003068C202600060
	WP(C)/39024/2026	VS	VS	()	
		STATE OF ODISHA		//	
272	D-WP(C)/56086/2026	GOURANGA JAGADALA	SANGRAM JENA	/ /	
		VS	VS	()	

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		STATE OF ODISHA		//	
273	D-WP(C)/56087/2026	SANATAN SETHI	SANGRAM JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
274	D-WP(C)/56088/2026	NABIN KUMAR KHANDAYAT	SANGRAM JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
275	D-WP(C)/56089/2026	M/S.ANANDA CONSTRUCTION, MARIPUR, MUZAFFARPUR	ABHILASH MISHRA	/ /	
		VS	VS	()	
		THE COMMISSIONER, C.G.ST.,CENTRAL EXCISE AND CUSTOM, BHUBANESWAR		//	
276	D-WP(C)/56090/2026	SATYA NARAYAN DASH	SANGRAM JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
277	D-WP(C)/56091/2026	SHARMILA PRADHAN	SANGRAM JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
278	D-WP(C)/56096/2026	LAMBODAR NAIK	PRASANTA KUMAR MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
279	D-WP(C)/56097/2026	BIBEKANANDA BADAJENA	MADHAB LAL AGARWAL	/ /	
		VS	VS	()	
		ASSISTANT COMMISSIONER, GST AND CENTRAL EXCISE, BHUBANESWAR		//	
280	D-WP(C)/56098/2026	PRATIK PRAJAPATI	CHINMAYA MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
281	D-WP(C)/56099/2026	PRABHAKAR PRADHAN	SUBHASREE MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
282	D-WP(C)/56100/2026	PRAKASH CHANDRA SWAIN	AJAYA KUMAR MOHARANA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
283	D-WP(C)/56103/2026	DIPTILAXMI SAHU	ASMIYA RANJAN MAJHI	/ /	
		VS	VS	()	
		REGIONAL TRANSPORT OFFICER, GANJAM		//	

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284	D-WP(C)/56104/2026	RANENDRA PRATAP MOHANTA	LAXMIKANTA MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
285	D-WP(C)/56105/2026	GADADHAR PARIDA	PRASANTA KUMAR MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
286	D-WP(C)/56106/2026	CHINTAMANI BEHERA	PRASANTA KUMAR MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
287	D-WP(C)/56107/2026	KRUSHNA CHANDRA GOUDA	SUBHASREE MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
288	D-WP(C)/56109/2026	RUPAK KUMAR PANDA	ASMIYA RANJAN MAJHI	/ /	
		VS	VS	()	
		REGIONAL TRANSPORT OFFICER, BHANJANAGAR		//	
289	D-WP(C)/56110/2026	PURNA CHANDRA PATRA	LAXMIKANTA MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
290	D-WP(C)/56111/2026	ABHIRAM BEHERA	PRASANTA KUMAR MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
291	D-WP(C)/56113/2026	BHANU SHANKAR NANDA	SAROJA KANTA SAMAL	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
292	D-WP(C)/56114/2026	JAYANATH NAIK	PRASANTA KUMAR MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
293	D-WP(C)/56115/2026	SHIBA CHARAN NAYAK	PRASANTA KUMAR MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
294	D-WP(C)/56116/2026	HARIHAR PATRA	PRASANTA KUMAR MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
295	D-WP(C)/56118/2026	LAXMIDHAR MAHANTA	PRASANTA KUMAR MISHRA	/ /	

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		VS	VS	()	
		STATE OF ODISHA		//	
296	D-WP(C)/56119/2026	NIGAM INSTITUTE OF ENGINEER AND TECHNOLOGY, CUTTACK	KAMLA PRASAD BOSE	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-WP(C)/56120/2026	PRASNJIT MISHRA@PRASNAJIT MISHRA	BHAGABAN MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-WP(C)/56123/2026	PRAKASH RANJAN PRATAP	BHAGABAN MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-WP(C)/56125/2026	HARISHCHANDRA PADHI	BIBHUTI BHUSAN SWAIN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-WP(C)/56126/2026	RAULA PAIKARAY	MIHIR KANTA RATH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-WP(C)/56127/2026	PRAMODINI SWAIN	KUNAL KUMAR SWAIN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-WP(C)/56128/2026	SUSHANTA KUMAR BHAISAL	PANKAJ KHANDELWAL	/ /	
		VS	VS	()	
		COMMISSIONER OF CT AND GST, ODISHA, COMMISSIONERATE OF CT AND GST, CUTTACK		//	
303	D-WP(C)/56129/2026	BHAGABAN MOHARANA	BHARAT CHANDRA PANDA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-WP(C)/56130/2026	MADHUSUDAN SAHOO	MIHIR KANTA RATH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-WP(C)/56131/2026	GYANENDRA KUMAR SATPATHY	MIHIR KANTA RATH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-WP(C)/56132/2026	BANAMALI SETHI	BHASKAR CHANDRA PANDA	/ /	
		VS	VS	()	

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		STATE OF ODISHA		//	
307	D-WP(C)/56133/2026	BHABANI SANKAR OJHA	SAROJA KANTA SAMAL	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
308	D-WP(C)/56134/2026	BHARATA TAKRI	SUBASH CHANDRA SAHOO	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
309	D-WP(C)/56135/2026	DINESH AGARWAL	AVIJIT PATNAIK	/ /	AOD20240000363C202600055
		VS	VS	()	
		ICICI BANK LTD		//	
310	D-WP(C)/56136/2026	SAROJ KUMAR BARIK	MIHIR KANTA RATH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
311	D-WP(C)/56137/2026	PURNA CHANDRA NAYAK	PARTHA SARATHI DAS	/ /	AOD20240000364C202600270
		VS	VS	()	
		STATE OF ODISHA		//	
312	D-WP(C)/56138/2026	MAUSUMI SAMANTARAY	BIJAYA KUMAR PARIDA 2	/ /	AOD20220001998C202600045
		VS	VS	()	
		STATE OF ODISHA		//	
313	D-WP(C)/56139/2026	AMITARANI BHUYAN	DILLIP KUMAR MOHAPATRA	/ /	AOD20220001927C202600220
		VS	VS	()	
		STATE OF ODISHA		//	
314	D-WP(C)/56140/2026	JAGAMOHAN PATRA	SUBASH CHANDRA SAHOO	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
315	D-WP(C)/56141/2026	BISWASINI NAYAK	DURGA CHARAN SABAT	/ /	AOR20220004593C202600074
		VS	VS	()	
		STATE OF ODISHA		//	
316	D-WP(C)/56142/2026	S.T.MINERALS PVT.LTD., BHUBANESWAR	AMITABH MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
317	D-WP(C)/56143/2026	ERANA SABAR	SOUBHAGYA KUMAR DASH	/ /	AOR20220001631C202600358
		VS	VS	()	
		STATE OF ODISHA		//	

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318	D-WP(C)/56144/2026	KUNAPRABHA GURU	KUNAL KUMAR SWAIN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
319	D-WP(C)/56145/2026	CHARULATA DAS	KUNAL KUMAR SWAIN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
320	D-WP(C)/56147/2026	SHOBHAN SINGH DHARUA	SAGARIKA SAHOO	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
321	D-WP(C)/56148/2026	M/S KALIAR STEELS, CUTTACK	ITISHREE TRIPATHY	/ /	
		VS	VS	()	
		CHIEF COMMISSIONER, CT AND GST, ODISHA, CUTTACK		//	
322	D-WP(C)/56149/2026	RAMAKANTA SAHOO	KUNAL KUMAR SWAIN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
323	D-WP(C)/56150/2026	ABANTI DAS	SAIBRATA RATH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
324	D-WP(C)/56151/2026	DHARMENDRA SAHOO	GANGADHAR PATRA	/ /	
		VS	VS	()	
		AUTHORISED OFFICER, AXIS BANK LTD., BHUBANESWAR		//	
325	D-WP(C)/56153/2026	JEHERU LAL DIP	PRAFULLA KUMAR MOHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
326	D-WP(C)/56154/2026	M/S MAA FILLING STATION, MALKANGIRI	DAITARI BEHERA	/ /	
		VS	VS	()	
		CHIEF COMMISSIONER, CT AND GST, ODISHA, CUTTACK		//	
327	D-WP(C)/56155/2026	NANDITA SINGH	KUNAL KUMAR SWAIN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
328	D-WP(C)/56156/2026	BANSIDHAR BISWAL	PRAFULLA KUMAR MOHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
329	D-WP(C)/56157/2026	BINODINI NAIK	CHITTA RANJAN PATTNAIK	/ /	

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		VS	VS	()	
		STATE OF ODISHA		//	
330	D-WP(C)/56158/2026	GADADHAR DAS	SHASHI BHUSAN JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-WP(C)/56160/2026	DEBAPRASAD MAHAPATRA	SUBHRANSU BHUSAN MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-WP(C)/56161/2026	SABITA BISWAL	DEEPAK RANJAN SUNDARAY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-WP(C)/56162/2026	RONAK RANJAN RATH	SATYABRATA RATH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-WP(C)/56163/2026	ANITA TRIPATHY	SAMEER KUMAR DAS	/ /	AOD20240000338C202600269
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-WP(C)/56164/2026	SUNITA SAHU	SHASHI BHUSAN JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-WP(C)/56166/2026	BANDITA SATPATHY	SAMEER KUMAR DAS	/ /	AOD20240000338C202600271
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-WP(C)/56167/2026	PRAMOD KUMAR SETHI	SUBHADUTTA ROUTRAY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-WP(C)/56168/2026	SATYAPRIYA DALAI	SUBHADUTTA ROUTRAY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-WP(C)/56170/2026	SANTOSH KUMAR SAHU	SANJAYA KUMAR PANIGRAHI	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-WP(C)/56171/2026	RAMAKANTA MAHAL	SOUBHAGYALAXMI PATTNAIK	/ /	
		VS	VS	()	

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341	D-WP(C)/56172/2026	Dr. RABINARAYAN SAHU	GOPABANDHU MISRA	/ /	AOR20220001297C202600252
		VS	VS	()	
		STATE OF ODISHA		//	
342	D-WP(C)/56174/2026	ABRAM SABAR	SOUBHAGYA KUMAR DASH	/ /	AOR20220001631C202600360
		VS	VS	()	
		STATE OF ODISHA		//	
343	D-WP(C)/56175/2026	KRISHNA CHANDRA BANARA	SUBHADUTTA ROUTRAY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
344	D-WP(C)/56176/2026	BHAJAMAN DEHURY	SUBHRANSU BHUSAN MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
345	D-WP(C)/56177/2026	BASANTA SABAR	SOUBHAGYA KUMAR DASH	/ /	AOR20220001631C202600357
		VS	VS	()	
		STATE OF ODISHA		//	
346	D-WP(C)/56178/2026	RUTA SABAR	SOUBHAGYA KUMAR DASH	/ /	AOR20220001631C202600356
		VS	VS	()	
		STATE OF ODISHA		//	
347	D-WP(C)/56179/2026	KARANIYAL SABAR @ SABAR KARANIYAL	SOUBHAGYA KUMAR DASH	/ /	AOR20220001631C202600361
		VS	VS	()	
		STATE OF ODISHA		//	
348	D-WP(C)/56180/2026	DR.SANJEEV NARAYAN SAHOO	SUKANTA KUMAR DALAI	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
349	D-WP(C)/56181/2026	DAMBARUDHAR BEHERA	DEBIPRASAD MOHANTY	/ /	AOD20250000159C202600009
		VS	VS	()	
		STATE OF ODISHA		//	
350	D-WP(C)/56182/2026	ABHISHEK PATNAIK	SAMEER KUMAR DAS	/ /	AOD20240000338C202600268
		VS	VS	()	
		STATE OF ODISHA		//	
351	D-WP(C)/56183/2026	SUSANTA KUMAR DASH	KIRAN KUMAR PATEL	/ /	AOD20240000667C202600046
		VS	VS	()	
		UNION OF INDIA		//	

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352	D-WP(C)/56184/2026	RANJAN KUMAR NAIK	SUBHADUTTA ROUTRAY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
353	D-WP(C)/56185/2026	RASHMITA PALAI	SUBHADUTTA ROUTRAY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
354	D-WP(C)/56187/2026	SASHIBHUSAN PRATAP	SUDHEER KUMAR SAHOO	/ /	
		VS	VS	()	
		ADDITIONAL COMMISSIONER, SETTLEMENT AND CONSOLIDATION, KENDRAPARA		//	
355	D-WP(C)/56188/2026	PRAJNA PRIYADARSHINI SWAIN	SUBHADUTTA ROUTRAY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
356	D-WP(C)/56191/2026	REETA RANI PUJARI	SANJIB KUMAR RATH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
357	D-WP(C)/56193/2026	YASOBANT NAYAK	MITHUN KUMAR PRADHAN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
358	D-WP(C)/56194/2026	NALINI MAJHI	JNYANANANDA PANDA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
359	D-WP(C)/56196/2026	STATE BANK OF INDIA, STRESSED ASSETS MANAGEMENT BRANCH-II, KOLKATA	[illegible]	/ /	
		VS	VS	()	
		THE CHIEF JUDICIAL MAGISTRATE, KHURDA		//	
360	D-WP(C)/56197/2026	STATE BANK OF INDIA, STRESSED ASSETS MANAGEMENT BRANCH-II, KOLKATA	[illegible]	/ /	
		VS	VS	()	
		CHIEF JUDICIAL MAGISTRATE, KHURDA		//	
361	D-WP(C)/56198/2026	RAJA KISHOR PRADHAN	KABIRAJ PRADHAN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
362	D-WP(C)/56199/2026	KISHOR CHANDRA DAS	ADHIRAJ MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
363	D-WP(C)/56200/2026	KIRAN BIHARI MATIA	BIBHU PRASANNA MOHAPATRA	/ /	

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		VS	VS	()	
		STATE OF ODISHA		//	
364	D-WP(C)/56201/2026	UTTAMI SABAR	SOUBHAGYA KUMAR DASH	/ /	AOR20220001631C202600359
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-WP(C)/56202/2026	SITANATH SINHA	ADHIRAJ MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-WP(C)/56203/2026	LABANYA SABAR	SOUBHAGYA KUMAR DASH	/ /	AOR20220001631C202600355
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-WP(C)/56204/2026	M/S OMM NAMKEEN AND SNACKS, KEONJHAR	ADHIRAJ MOHANTY	/ /	
		VS	VS	()	
		PRINCIPAL COMMISSIONER, CGST AND CENTRAL EXCISE, BHUBANESWAR		//	
368	D-WP(C)/56205/2026	PARSURAM SABAR	SOUBHAGYA KUMAR DASH	/ /	AOR20220001631C202600354
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-WP(C)/56206/2026	DR LAXMIDHAR BISWAL	RITURANJAN CHHOTARAY	/ /	AOR20220003344C202600046
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-WP(C)/56207/2026	NALINI SAMAL	SURESH CHANDRA DASH	/ /	AOD20240000953C202600018
		VS	VS	()	
		TATA POWER CENTRAL ODISHA DISTRIBUTION LTD		//	
371	D-WP(C)/56208/2026	M/S PRADIPTA NAYAK, KENDRAPARA	ADHIRAJ MOHANTY	/ /	
		VS	VS	()	
		THE CHIEF COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA		//	
372	D-WP(C)/56209/2026	PAWAN KUMAR AGRAWAL	Sarthak Mishra	/ /	AOR20230000391C202600006
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-WP(C)/56210/2026	SUPERINTENDING ENGINEER SALANDI CANAL DIVISION, BHADRAK	PRAMOD KUMAR RAY,A.G.A	/ /	LOD20240000172C202600405
		VS	VS	()	
		PRAVAKAR PRADHAN		//	
374	D-WP(C)/56211/2026	HITESH AGRAWAL	Sarthak Mishra	/ /	AOR20230000391C202600004
		VS	VS	()	

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		STATE OF ODISHA		//	
375	D-WP(C)/56212/2026	SUPERINTENDING ENGINEER SALANDI CANAL DIVISION OF BHADRA	GOVT OF ODISHA	/ /	LOD20240000172C202600406
		VS	VS	()	
		SURENDRA KUMAR MOHAPATRA		//	
376	D-WP(C)/56213/2026	SUPERINTENDING ENGINEER, SALANDI CANAL DIVISION, BHADRAK	ADVOCATE GENERAL	/ /	LOD20240000194C202600440
		VS	VS	()	
		KARUNAKAR MAHARANA		//	
377	D-WP(C)/56214/2026	SUPERINTENDING ENGINEER OF SALANDI CANAL DIVISION, BHADRAK	ADVOCATE GENERAL	/ /	LOD20240000200C202600411
		VS	VS	()	
		SARASWATI NAYAK		//	
378	D-WP(C)/56215/2026	KALI CHARAN SAHU	Sarthak Mishra	/ /	AOR20230000391C202600010
		VS	VS	()	
		STATE OF ODISHA		//	
379	D-WP(C)/56216/2026	RAM KUMAR SAHU	Sarthak Mishra	/ /	AOR20230000391C202600005
		VS	VS	()	
		STATE OF ODISHA		//	
380	D-WP(C)/56217/2026	SUPERINTENDING ENGINEER, SALANDI CANAL DIVISION, BHADRAK	ADVOCATE GENERAL	/ /	LOD20240000194C202600441
		VS	VS	()	
		DIBAKAR BEHERA		//	
381	D-WP(C)/56218/2026	SUPERINTENDING ENGINEER OF SALANDI CANAL DIVISION, BHADRAK	ADVOCATE GENERAL	/ /	LOD20240000200C202600412
		VS	VS	()	
		PARBATI SAHOO		//	
382	D-ABLAPL/35845/2026	DEBENDRA BARAL	BIJAYA KUMAR BEHERA 1	RAGHUNATHPUR /223 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
383	D-ABLAPL/35846/2026	DEBENEDRA BARAL	BIJAYA KUMAR BEHERA 1	RAGHUNATHPUR /224 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
384	D-ABLAPL/35849/2026	RUPESH MOHANTY	ASHIS KUMAR MISHRA	BANARAPAL /689 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
385	D-ABLAPL/35850/2026	PRATAP CHANDRA MOHANTY	ASHIS KUMAR MISHRA	BANARAPAL /689 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	

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386	D-ABLAPL/35851/2026	MONORANJAN DAS @ BANU	ARIJEET MISHRA	CHANDABALI /330 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
387	D-ABLAPL/35853/2026	KABITA MOHANTY	ASHIS KUMAR MISHRA	BANARAPAL /689 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
388	D-ABLAPL/35854/2026	BALLABA BARAD	AMITAV TRIPATHY	ITAMATI /394 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
389	D-ABLAPL/35856/2026	SUKANTA PARIDA @ HAPPY	NIKUNJA KUMAR ROUT	ABHAYACHANDPUR /337 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
390	D-ABLAPL/35857/2026	SHUBHANKAR PATI	JAYANTA KUMAR MAJHI	BERHAMPUR /88 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
391	D-ABLAPL/35859/2026	HIMANSU BHUSAN DAS	AKSHAYA KUMAR SUBUDHI	BHARATPUR PS /985 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
392	D-ABLAPL/35866/2026	ASHOK SAHU	BISWARANJAN DALAI	JHIRPANI P.S. /238 /2026	AOR20220003722C202600227
		VS	VS	()	
		STATE OF ODISHA		//	
393	D-ABLAPL/35869/2026	SANGRAM JENA	PANCHANAN PANIGRAHI	INDUASTRIAL,NISA /428 /2026	AOD20250000009C202600144
		VS	VS	()	
		STATE OF ODISHA		//	
394	D-ABLAPL/35871/2026	BIKI @ SUVENDU KUMAR BEHERA	PANCHANAN PANIGRAHI	KAMAKHYANAGAR /693 /2026	AOD20250000009C202600145
		VS	VS	()	
		STATE OF ODISHA		//	
395	D-ABLAPL/35872/2026	VINAY KUMAR NAYAK	SURYAKANTA DASH	KAKIRIGUMMA /94 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
396	D-ABLAPL/35874/2026	G. ASHOK DORA	JAYADEBA BEHERA	ITAMATI /396 /2026	AOD20240000366C202600187
		VS	VS	()	
		STATE OF ODISHA		//	
397	D-ABLAPL/35877/2026	DHOBA BHUYAN	SRINIBAS KHANDAI	MAHILA (BERHAMPUR) /147 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
398	D-ABLAPL/35884/2026	ANIL PRADHAN	JYOTIRMAYA SAHOO	RAMBHA (KHALLIKOTE) /796 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-ABLAPL/35886/2026	ROSHAN SAMANTARAY @ RESNA SAMNTARAY @ RAJU SAMANTARAY	JYOTIRMAYA SAHOO	BANAPUR P.S. /48 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-ABLAPL/35887/2026	SALONI PATTNAIK	BIJAY KUMAR ROUT	SAMBALPUR CYBER /40 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-ABLAPL/35891/2026	SANYASI MOHANTY	SUJIT KUMAR PATTNAIK	BAIDYANATHPUR /571 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-ABLAPL/35895/2026	RAMESH KUMAR SANDHA	GOKULANANDA SAHU	SINAPALI /363 /2026	AOD20260000648C202600033
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-ABLAPL/35896/2026	BHIMASEN PARIDA @ BHIMA	JYOTIRMAYA SAHOO	BOLAGARH P.S. /494 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-ABLAPL/35900/2026	SIBASEN NAIK	SUBODH KUMAR MOHANTY	BANIGOCHA /58 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-ABLAPL/35901/2026	BACHU RANA @PRASANTA RANA @BASANTA RANA	SANGRAM KESHARI MISHRA	KAMARDA /205 /2026	AOR20220001606C202600016
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-ABLAPL/35902/2026	SURYAKANT JENA @ SILU @ SINDHU	BIPIN KUMAR NAYAK	SEA BEACH /241 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-ABLAPL/35904/2026	SATYA RANJAN PANDA	SANGRAM KESHARI MISHRA	JAJPUR SADAR /353 /2026	AOR20220001606C202600015
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-ABLAPL/35910/2026	BIJU PRADHAN @ BIJAY KUMAR PRADHAN	AMLAN SHAKTI PAUL	CHANDAKA P.S. /523 /2026	
		VS	VS	()	

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409	D-ABLAPL/35911/2026	BHAJNA MUNDA @BHAJAN MUNDA @BAJANA MUNDA	PARTHA SARATHI DAS	JODA /406 /2026	AOD20240000364C202600269
		VS	VS	()	
		STATE OF ODISHA		//	
410	D-ABLAPL/35912/2026	SUMIT SAHOO	AMLAN SHAKTI PAUL	CHANDAPUR /143 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
411	D-ABLAPL/35915/2026	BISHAL SAHU	BEDA PRAKASH PANDA	EOW,BHUBANESWAR /12 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
412	D-ABLAPL/35918/2026	SUBRAT ROUT @ MADHU ROUT	SUSAMPAD HOTA	TIGIRIA /356 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
413	D-ABLAPL/35919/2026	JAGA MALLICK	DHANANJAYA NAYAK	GOBINDAPUR /182 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
414	D-ABLAPL/35920/2026	DEBASIS PARIDA	SANJIT MISHRA	PURI SADAR /466 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
415	D-ABLAPL/35921/2026	DULU @ DULU RANJAN ROUT	SAMARENDRA BAHADUR	NIALI /171 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
416	D-ABLAPL/35922/2026	SEK ADIL @SK.ADIL	SANDEEP RAJ PANDA	KEONJHAR SADAR /415 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
417	D-ABLAPL/35923/2026	ARATI BEHERA	JAYANTA KUMAR MAJHI	BASTA /245 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
418	D-ABLAPL/35924/2026	RABI @ RABINDRA DALEI	SAMARENDRA BAHADUR	BANSADA /334 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
419	D-ABLAPL/35925/2026	SEK ADIL @ SK.ADIL	SANDEEP RAJ PANDA	KANJIPANI /25 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	

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420	D-ABLAPL/35927/2026	SEK ADIL @ SK. ADIL	SANDEEP RAJ PANDA	KANJIPANI /26 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
421	D-ABLAPL/35929/2026	SEK ADIL @ SK. ADIL	SANDEEP RAJ PANDA	KEONJHAR SADAR /132 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
422	D-ABLAPL/35931/2026	TRILOCHAN NAYAK	MANASH RANJAN NAYAK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
423	D-ABLAPL/35932/2026	NALINIKANTA MOHANTY	DEEPALI MAHAPATRA	MANCHESWAR P.S. /820 /2026	AOR20260000160C202600053
		VS	VS	()	
		STATE OF ODISHA		//	
424	D-ABLAPL/35933/2026	ARJUN MAHARANA @ BADA @ ARJUN MOHARANA	JYOTIRMAYA SAHOO	BARGARH /225 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
425	D-ABLAPL/35934/2026	SAROJ KUMAR LENKA @ KALIA LENKA	BIBHUTI RANJAN MOHANTY	KHUNTUNI /186 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
426	D-ABLAPL/35938/2026	GITANJALI BHOL	SANJIT MISHRA	PIPLI /701 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
427	D-ABLAPL/35943/2026	SHIVA @ SHIBA MUKHI	AKSHAYA KUMAR SAHOO	DEOGARH /477 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
428	D-ABLAPL/35948/2026	LILY CHHOTARAY	SANJIB KUMAR BHANJADEO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
429	D-ABLAPL/35950/2026	JAGANNATH KAR	BASANTA KUMAR DAS	SINGLA /42 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
430	D-ABLAPL/35951/2026	JOSEPH KUMAR SWAIN @ JOSEPH SWAIN	SIDHARTHA MISHRA	RAGHUNATHPUR /223 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
431	D-ABLAPL/35954/2026	JINESH MUKHI	BISWAJIT MOHAPATRA-9	PHULBANI TOWN /306 /2026	

ORISSA HIGH COURT

FILING REPORT AS ON :20/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
432	D-ABLAPL/35961/2026	ARJUN KUMAR PARIDA	BIJAY KUMAR BEHERA	TANGI (KHURDA) /791 /2026	AOR20220001736C202600296
		VS	VS	()	
		STATE OF ODISHA		//	
433	D-ABLAPL/35964/2026	SAKITA KUMAR @ HARPAL	BIKASH CHANDRA PARIJA	S.P.(CID-CRL),CUTTACK /5 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
434	D-ABLAPL/35968/2026	ASUTOSH NAYAK	PRANAYANEE DASMOHAPATRA	NAUGAON /106 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
435	D-ABLAPL/35971/2026	SANTOSH KUMAR BARAL	AMLAN SHAKTI PAUL	DHAULI PS /303 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
436	D-ABLAPL/35980/2026	MAHADEB @MAHADEV DAS	ACHYUTANANDA PATTANAIK	CHANDRASEKHARPUR /740 /2026	AOD20240000586C202600353
		VS	VS	()	
		STATE OF ODISHA		//	
437	D-ABLAPL/35986/2026	PRATAP PRADHAN	PRAVASH CHANDRA JENA	FATEGARH /73 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
438	D-ABLAPL/35987/2026	AJU BEHERA	PRAVASH CHANDRA JENA	JALESWAR /678 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
439	D-ABLAPL/35988/2026	MANDAR SAHU	AMLAN SHAKTI PAUL	Maitri Vihar PS /205 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
440	D-ABLAPL/35989/2026	ANSUDDIN KHAN	AMLAN SHAKTI PAUL	JATNI P.S. /399 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
441	D-ABLAPL/35990/2026	SATYABAN MALLIK	SOMANATH NANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
442	D-ABLAPL/35992/2026	MANMOHAN PARIDA	ADHIRAJ MOHANTY	NACHUNI /9 /2025	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :20/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		STATE OF ODISHA		//	
443	D-ABLAPL/35994/2026	RAM DHAL @ SATYA BIJAY DHAL	ADHIRAJ MOHANTY	BALASORE TOWN /350 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
444	D-ABLAPL/35998/2026	DINESH KUMAR MANDAL	ADHIRAJ MOHANTY	BALIAPAL /164 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

MISC CASES FILED on :20/11/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-WPCRL/20855/2025	SAMBIT KUMAR		
	WPCRL/91/2025	MP		47/2026
2	D-SAO/56102/2026	SAMBHUNATH JENA	SUKANTA KUMAR NAYAK	
	SAO/ /	MP		55/2026
3	D-SAO/56102/2026	SAMBHUNATH JENA	SUKANTA KUMAR NAYAK	
	SAO/ /	MP		56/2026
4	D-CMAPL/33849/2025	BIBHUTI BHUSAN JENA	SWARUP KUMAR PATNAIK	
	CMAPL/269/2025	MP		284/2026
5	D-TRP(C)/22494/2026	PREETI BAI	AMIT PRASAD BOSE	
	TRP(C)/158/2026	MP		421/2026
6	D-TRP(C)/56093/2026	ALISHA PARIJA	BRUNDABAN ROUT	
	TRP(C)/ /	MP		422/2026
7	D-TRP(C)/56124/2026	ROJARANI PATTANAIK@SUBHALAXMI PATTANAIK	SUBRATA KUMAR GARTIA	
	TRP(C)/ /	MP		423/2026
8	D-CRLMP/35776/2025	PRIYADARSHINI SAHOO @ PRIYADARSINI SAHOO		
	CRLMP/1608/2025	MP		443/2026
9	D-RPFAM/56190/2026	SANGEETA PRADHAN	BALARAM NAYAK	
	RPFAM/ /	MP		510/2026
10	D-RPFAM/56190/2026	SANGEETA PRADHAN	BALARAM NAYAK	
	RPFAM/ /	MP		511/2026
11	D-MATA/45797/2026	PRATEIK DAS	BIGYAN KUMAR SHARMA, SR.ADV.	
	MATA/333/2026	MP		589/2026
12	D-LAA/56013/2026	DEPUTY CHIEF ENGINEER (CONSTRUCTION), [illegible]	[illegible] (CENTRAL GOVT COUNSEL)	
	LAA/ /	MP		648/2026
13	D-LAA/56013/2026	DEPUTY CHIEF ENGINEER (CONSTRUCTION), [illegible]	[illegible] (CENTRAL GOVT COUNSEL)	
	LAA/ /	MP		649/2026
14	D-CONTC/48444/2026	SUBASH CHANDRA DAS		
	CONTC/7189/2026	MP		789/2026
15	D-CONTC/724/2026	SARASWATI DAS		
	CONTC/389/2026	MP		790/2026
16	D-CONTC/24354/2024	SUDARSAN MOHANTY		
	CONTC/4562/2024	MP		791/2026
17	D-CONTC/5921/2023	FAKIR CHARAN BEHERA		
	CONTC/5921/2023	MP		792/2026
18	D-CONTC/53372/2025	PRAMOD KUMAR SAHOO		
	CONTC/35/2026	MP		793/2026
19	D-CONTC/21822/2026	ASHOK KUMAR PATTANAYAK	M/S TANMAY MISHRA , D.K.PATNAIK, R.MISHRA	
	CONTC/2919/2026	MP		794/2026
20	D-CONTC/41468/2025	BIPIN BIHARI KALO	M/S Kishore Ch. Pradhan	
	CONTC/4918/2025	MP		795/2026
21	D-BLAPL/28841/2026	DEBI @ DEVI PRASAD JENA @ BUBU	ARIJEET MISHRA	
	BLAPL/10106/2026	MP		867/2026
22	D-BLAPL/35852/2026	SATAM PATTANAIK	SATYA SINDHU KASHYAP	
	BLAPL/12637/2026	MP		868/2026
23	D-BLAPL/24115/2026	RAMAKANTA BEHERA	AMULYA RATNA PANDA	
	BLAPL/8406/2026	MP		869/2026
24	D-BLAPL/28955/2026	VIDYADHAR @ VIDYADHAR CHAUDHURY	PRASANTA KUMAR SAHOO	
	BLAPL/9919/2026	MP		870/2026
25	D-CRLREV/35848/2026	THOKCHAM HEMANTA SINGH	SARADA PRASAD DASH	
	CRLREV/ /	MP		1306/2026
26	D-CRLREV/35847/2026	THOKCHAM HEMANTA SINGH	SARADA PRASAD DASH	

	CRLREV/ /	MP		1307/2026
27	D-RSA/227/2019	SRIPATI NAYAK@ACHARYA	M/S. BIKRAM SENAPATI, MANOJ KUMAR PANDA.	
	RSA/227/2019	MP		1746/2026
28	D-RSA/227/2019	SRIPATI NAYAK@ACHARYA	M/S. BIKRAM SENAPATI, MANOJ KUMAR PANDA.	
	RSA/227/2019	MP		1747/2026
29	D-RSA/56092/2026	UCO BANK, MARKATNAGAR BRANCH, CUTTACK	BIBHUTI BHUSAN SWAIN	
	RSA/ /	MP		1748/2026
30	D-RSA/56095/2026	UCO BANK, MARKATNAGAR BRANCH, CUTTACK	BIBHUTI BHUSAN SWAIN	
	RSA/ /	MP		1749/2026
31	D-RSA/361/2023	MADHU MALLIK	KISHORE CHANDRA DASMOHAPATRA	
	RSA/361/2023	MP		1750/2026
32	D-ABLAPL/16320/2026	TUSAR MALLIK @ TUSHAR MALLICK		
	ABLAPL/6386/2026	MP		2023/2026
33	D-ABLAPL/27228/2026	MANAS RANJAN NAYAK		
	ABLAPL/10560/2026	MP		2024/2026
34	D-ABLAPL/33926/2026	CHAITANYA SUBUDHI		
	ABLAPL/12783/2026	MP		2025/2026
35	D-ABLAPL/5744/2026	SANTH @ SANTOSH @ DEEPAK PRADAN @ SANTOSH PRADHAN		
	ABLAPL/2452/2026	MP		2026/2026
36	D-ABLAPL/31973/2026	SANJIB KUMAR JENA		
	ABLAPL/12285/2026	MP		2027/2026
37	D-ABLAPL/34833/2026	KUMAR NAIK @ JAY KUMAR NAIK	KIRAN KUMAR PATEL	
	ABLAPL/13100/2026	MP		2028/2026
38	D-ABLAPL/20904/2025	LILAMAYEE NAG	ANSHUMAN PANDA	
	ABLAPL/8361/2025	MP		2029/2026
39	D-ABLAPL/24748/2026	BASUDEV ROUT @ BASU	RITUPARNA CHATTERJEE	
	ABLAPL/9706/2026	MP		2030/2026
40	D-CMP/55936/2026	GOPAL MOHARANA	PRAJNA SARITA MOHANTY	
	CMP/ /	MP		2329/2026
41	D-CMP/56002/2026	SANJIB SAHOO	SOUMYA DEV RAY	
	CMP/2060/2026	MP		2330/2026
42	D-CMP/1199/2018	PRAMILA SINGH	M/S.PRATYUSHA NAIDU	
	CMP/1199/2018	MP		2331/2026
43	D-CMP/56112/2026	BINOD NAYAK	SUKANTA KUMAR NAYAK	
	CMP/ /	MP		2332/2026
44	D-CMP/39926/2026	STATE OF ODISHA		
	CMP/1462/2026	MP		2333/2026
45	D-CMP/39926/2026	STATE OF ODISHA		
	CMP/1462/2026	MP		2334/2026
46	D-CMP/39926/2026	STATE OF ODISHA		
	CMP/1462/2026	MP		2335/2026
47	D-CMP/56186/2026	BINDU SAHOO	SOURAV SUMAN BHUYAN	
	CMP/ /	MP		2336/2026
48	D-CMP/56195/2026	AMBIKA BETAL	SWARUP SINGH SAMANT	
	CMP/ /	MP		2337/2026
49	D-MACA/55937/2026	SUJIT KUMAR MAJHI	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		2595/2026
50	D-MACA/55937/2026	SUJIT KUMAR MAJHI	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		2596/2026
51	D-MACA/55938/2026	SULOCHANA MAHALIK	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		2597/2026
52	D-MACA/80/2006	B.M.,O.I.CO.LTD.	M/S ADAM ALI KHAN	
	MACA/80/2006	MP		2598/2026
53	D-MACA/56049/2026	THE BRANCH MANAGER, EDELWEISS GENERAL INSURANCE	ALAM ALI KHAN COMPANY LTD.	
	MACA/ /	MP		2599/2026
54	D-MACA/56189/2026	B. PARBATI	MASUM PRIYADARSANI BEHERA	
	MACA/ /	MP		2600/2026
55	D-CRLA/27218/2026	KHARAT BAG	BINOD KUMAR HATI	
	CRLA/829/2026	MP		2863/2026
56	D-CRLA/1215/2023	BHAGABAN PANDA	AMITAV TRIPATHY, ASHOK KUMAR BEHERA,BHABANI SHANKAR D	
	CRLA/1215/2023	MP		2864/2026
57	D-CRLA/7086/2026	OOMKAR@OMKAR JENA	SAMVIT MOHANTY	
	CRLA/285/2026	MP		2865/2026

58	D-CRLA/31161/2026	BIBHU@SOMANATH SAHOO	RATNAKAR SAMANTASINGHAR	
	CRLA/ /	MP		2866/2026
59	D-CRLA/20688/2026	PRADEEP NAYAK@DHUSA NAIK	SUSANTA KUMAR TRIPATHY	
	CRLA/645/2026	MP		2867/2026
60	D-CRLA/35883/2026	PURNACHANDRA PARIDA	BIJAYA KUMAR NAYAK (3)	
	CRLA/ /	MP		2868/2026
61	D-CRLA/35905/2026	SOMANATH NAIK	KSHIROD KUMAR MOHAPATRA	
	CRLA/ /	MP		2869/2026
62	D-CRLA/35905/2026	SOMANATH NAIK	KSHIROD KUMAR MOHAPATRA	
	CRLA/ /	MP		2870/2026
63	D-CRLA/27604/2024	PINTU SINGH	ANJAN KUMAR BISWAL	
	CRLA/942/2024	MP		2871/2026
64	D-CRLA/35940/2026	SUDARSHAN BEHERA@DOLIA@SUDARSAN BEHERA	SNEHAKANTA DWIBEDI	
	CRLA/ /	MP		2872/2026
65	D-CRLA/35940/2026	SUDARSHAN BEHERA@DOLIA@SUDARSAN BEHERA	SNEHAKANTA DWIBEDI	
	CRLA/ /	MP		2873/2026
66	D-CRLA/38579/2025	BIGHNESWAR DAS	BIRAJA PRASAD TRIPATHY	
	CRLA/1452/2025	MP		2874/2026
67	D-CRLA/35928/2026	X	SOUBHAGYA KUMAR DASH	
	CRLA/ /	MP		2875/2026
68	D-CRLA/185/2012	BIRANCHI N.MOHANTY	M/S.R.C.MOHANTY,T.K. MISHRA, M/S TUKUNA KU. MISHRA, S. SENA	
	CRLA/185/2012	MP		2876/2026
69	D-CRLMC/35885/2026	LAXMIDHAR JENA	ATUL TRIPATHY	
	CRLMC/ /	MP		3294/2026
70	D-CRLMC/35898/2026	BISHAL PRASAD	SOUMYA RANJAN DAS	
	CRLMC/ /	MP		3295/2026
71	D-CRLMC/35908/2026	SUNIL @ SABYASACHI PANDA	PARTH AGRAWAL	
	CRLMC/ /	MP		3296/2026
72	D-CRLMC/35953/2026	BIREN @ DHIREN KUMAR JENA	BISWANATH BEHERA	
	CRLMC/ /	MP		3297/2026
73	D-CRLMC/35985/2026	LADE TANMAY@L.TANMAY	SOUBHAGYA KUMAR DASH	
	CRLMC/ /	MP		3298/2026
74	D-WA/55967/2026	CHANDRAKANTA MAJHI	MANOJ KUMAR MOHANTY	
	WA/ /	MP		3520/2026
75	D-WA/55976/2026	STATE OF ODISHA	ARABINDA TRIPATHY,A.G.A	
	WA/ /	MP		3521/2026
76	D-WA/55976/2026	STATE OF ODISHA	ARABINDA TRIPATHY,A.G.A	
	WA/ /	MP		3522/2026
77	D-WA/55651/2026	PRAHALLAD SWAIN	ADYASIDHI MISHRA	
	WA/ /	MP		3523/2026
78	D-WA/56003/2026	STATE OF ODISHA	ARABINDA TRIPATHY,A.G.A	
	WA/ /	MP		3524/2026
79	D-WA/56003/2026	STATE OF ODISHA	ARABINDA TRIPATHY,A.G.A	
	WA/ /	MP		3525/2026
80	D-WA/37043/2026	MANAGING DIRECTOR, ODISHA KNOWLEDGE CORPORATION LTD.	PRANABPRAKASH DAS,BHUBANESWAR	
	WA/1304/2026	MP		3526/2026
81	D-WA/471/2022	PRAMOD KUMAR SAHOO	MILAN KANUNGO	
	WA/471/2022	MP		3527/2026
82	D-WP(C)/55930/2026	BISHNU CHARAN MUDULI	MANAS RANJAN PRADHAN	
	WP(C)/38972/2026	MP		23061/2026
83	D-WP(C)/55934/2026	NATIONAL INSTITUTE OF FASHION TECHNOLOGY, BHUBANESWAR	SASWATI KUMAR MISHRA	
	WP(C)/ /	MP		23062/2026
84	D-WP(C)/55931/2026	DEBENDRA SAHU	ANKANN PANDA	
	WP(C)/ /	MP		23063/2026
85	D-WP(C)/55932/2026	RAJIB RATAN BISWAL	PRABHAKAR SABAT	
	WP(C)/ /	MP		23064/2026
86	D-WP(C)/55933/2026	THE SUPERINTENDING ENGINEER, SALANDI IRRIGATION, BHADRAK	PRAGNA KUMAR SAHOO, BHADRAK	
	WP(C)/ /	MP		23065/2026
87	D-WP(C)/55935/2026	THE SUPERINTENDING ENGINEER, SALANDI IRRIGATION, BHADRAK	PRAGNA KUMAR SAHOO, BHADRAK	
	WP(C)/ /	MP		23066/2026
88	D-WP(C)/55946/2026	MADHAB CHANDRA SAHU	PRATYUSH RANJAN PATNAIK	
	WP(C)/ /	MP		23067/2026
89	D-WP(C)/55948/2026	BIKRAM KUMAR SATAPATHY	JATINDRA KUMAR MOHAPATRA	

	WP(C)/ /	MP		23068/2026
90	D-WP(C)/55949/2026	BIKRAM KUMAR SATAPATHY	JATINDRA KUMAR MOHAPATRA	
	WP(C)/ /	MP		23069/2026
91	D-WP(C)/42506/2026	SANTOSH CHAKRA		
	WP(C)/29853/2026	MP		23070/2026
92	D-WP(C)/55950/2026	BIKRAM KUMAR SATAPATHY	JATINDRA KUMAR MOHAPATRA	
	WP(C)/ /	MP		23071/2026
93	D-WP(C)/55951/2026	JASHABANTI PRADHAN	AKSHAYA KUMAR SAHOO	
	WP(C)/ /	MP		23072/2026
94	D-WP(C)/55953/2026	BIKRAM KUMAR SATAPATHY	JATINDRA KUMAR MOHAPATRA	
	WP(C)/ /	MP		23073/2026
95	D-WP(C)/16059/2025	SUJATA NATH	SUBHASREE MOHANTY	
	WP(C)/10939/2025	MP		23074/2026
96	D-WP(C)/55957/2026	SK.NASIR BUX	ABINASH ROUTRAY	
	WP(C)/38979/2026	MP		23075/2026
97	D-WP(C)/55964/2026	CHARULATA SAHOO	ANSHUMAN DAS	
	WP(C)/ /	MP		23076/2026
98	D-WP(C)/55966/2026	CHARULATA SAHOO	ANSHUMAN DAS	
	WP(C)/ /	MP		23077/2026
99	D-WP(C)/55965/2026	CHARULATA SAHOO	ANSHUMAN DAS	
	WP(C)/ /	MP		23078/2026
100	D-WP(C)/55969/2026	CHARULATA SAHOO	ANSHUMAN DAS	
	WP(C)/ /	MP		23079/2026
101	D-WP(C)/55970/2026	CHARULATA SAHOO	ANSHUMAN DAS	
	WP(C)/ /	MP		23080/2026
102	D-WP(C)/55972/2026	SHARATA KUMAR MALIK	ANSHUMAN DAS	
	WP(C)/ /	MP		23081/2026
103	D-WP(C)/55971/2026	CHARULATA SAHOO	ANSHUMAN DAS	
	WP(C)/ /	MP		23082/2026
104	D-WP(C)/55973/2026	SURENDRA KUMAR BARIK	SHREEKANTA PRASAD SAHOO (1)	
	WP(C)/ /	MP		23083/2026
105	D-WP(C)/55979/2026	PRAMOD KUMAR BISOI	JNYANANANDA PANDA	
	WP(C)/38967/2026	MP		23084/2026
106	D-WP(C)/13844/2026	RASHIMIREKHA BAISAKH	STHITIPRAGYAN SUNANDINI	
	WP(C)/10133/2026	MP		23085/2026
107	D-WP(C)/55981/2026	AKASH BEURA	JNYANANANDA PANDA	
	WP(C)/38971/2026	MP		23086/2026
108	D-WP(C)/55985/2026	SANJAYA BEHERA	JNYANANANDA PANDA	
	WP(C)/38964/2026	MP		23087/2026
109	D-WP(C)/55987/2026	BASANT KUMAR PARIDA	KARUNAKAR RATH	
	WP(C)/ /	MP		23088/2026
110	D-WP(C)/44118/2026	DHOBA NAYAK	LAMBODAR ACHARI	
	WP(C)/33338/2026	MP		23089/2026
111	D-WP(C)/16147/2026	STHITA PRAJNA DAS	SIDDHANT SARANGI	
	WP(C)/12888/2026	MP		23090/2026
112	D-WP(C)/25797/2026	OCL IRON AND STEELS LTD., SUNDARGARH	BISWAT KUMAR ACHARYA	
	WP(C)/17800/2026	MP		23091/2026
113	D-WP(C)/55991/2026	DILIP KUMAR PRADHAN	DIGANTA DAS	
	WP(C)/ /	MP		23092/2026
114	D-WP(C)/54613/2026	BIJAY CHANDRA RANA	JAYDEEP PAL	
	WP(C)/38199/2026	MP		23093/2026
115	D-WP(C)/16147/2026	STHITA PRAJNA DAS	SIDDHANT SARANGI	
	WP(C)/12888/2026	MP		23094/2026
116	D-WP(C)/47728/2025	NILACHAL EDUCATIONAL TRUST, BHUBANESWAR	PRAVAKISH MOHANTY	
	WP(C)/33180/2025	MP		23095/2026
117	D-WP(C)/55997/2026	SABITA PRADHAN	DIGANTA DAS	
	WP(C)/ /	MP		23096/2026
118	D-WP(C)/49485/2026	CHINMAYA KUMAR MOHAPATRA	PRADIPTA KUMAR SAHOO	
	WP(C)/34281/2026	MP		23097/2026
119	D-WP(C)/56006/2026	RAKESH KUMAR SAHOO	SUBASH CHANDRA PUSPALAKA	
	WP(C)/ /	MP		23098/2026
120	D-WP(C)/56008/2026	M/S.BHABANI SECURITYSERVICES, KHURDA	DIGANTA DAS	
	WP(C)/ /	MP		23099/2026

121	D-WP(C)/56009/2026	SK.AHEMAD	SUBASH CHANDRA PUSPALAKA	
	WP(C)/ /	MP		23100/2026
122	D-WP(C)/19627/2026	M/S RUDRA GAURI KISAN SEVA KENDRA, SUNDARGARH	SUBHASHCHANDRA NAYAK	
	WP(C)/13444/2026	MP		23101/2026
123	D-WP(C)/12667/2026	PRAFULLA SENAPATI	RANJAN KUMAR NAYAK	
	WP(C)/10685/2026	MP		23102/2026
124	D-WP(C)/17768/2026	ALL ORISSA ADVOCATE CLERKS ASSOCIATION, CUTTACK	RATISH CHANDRA SAHOO	
	WP(C)/12727/2026	MP		23103/2026
125	D-WP(C)/56021/2026	B. SANTOSH KUMAR	DHANANJAYA MUND	
	WP(C)/ /	MP		23104/2026
126	D-WP(C)/51772/2026	JITENDRA KUMAR BISWAL	SUKANTA KUMAR DALAI	
	WP(C)/35795/2026	MP		23105/2026
127	D-WP(C)/51772/2026	JITENDRA KUMAR BISWAL	SUKANTA KUMAR DALAI	
	WP(C)/35795/2026	MP		23106/2026
128	D-WP(C)/56028/2026	RANJIT CHOUDHURY	NIRANJAN LENKA	
	WP(C)/ /	MP		23107/2026
129	D-WP(C)/53934/2026	MINATI SUTAR	SUKANTA KUMAR DALAI	
	WP(C)/37653/2026	MP		23108/2026
130	D-WP(C)/56037/2026	NABAGHAN PANDA	MAMATA MISHRA	
	WP(C)/ /	MP		23109/2026
131	D-WP(C)/53934/2026	MINATI SUTAR	SUKANTA KUMAR DALAI	
	WP(C)/37653/2026	MP		23110/2026
132	D-WP(C)/56046/2026	SRIDHAR NAYAK	PRAVAT RANJAN SUTAR	
	WP(C)/ /	MP		23111/2026
133	D-WP(C)/56041/2026	REENA PALTASINGH	KRISHNA CHANDRA SAHU	
	WP(C)/ /	MP		23112/2026
134	D-WP(C)/7963/2026	GOPAL AROMATIC PRIVATE LIMITED, CUTTACK	HRASIKANTA KUMAR NAYAK	
	WP(C)/6107/2026	MP		23113/2026
135	D-WP(C)/56042/2026	SNEHALATA KANHAR	KRISHNA CHANDRA SAHU	
	WP(C)/ /	MP		23114/2026
136	D-WP(C)/36240/2024	SARAT CHANDRA SAHOO	SAMBHRAM DAS	
	WP(C)/21463/2024	MP		23115/2026
137	D-WP(C)/56058/2026	RUKMANI BAL	RANJIT MOHANTY	
	WP(C)/ /	MP		23116/2026
138	D-WP(C)/54878/2026	GANANATHA JENA	USHARANI PATI	
	WP(C)/ /	MP		23117/2026
139	D-WP(C)/56060/2026	LAXMINARAYAN DWIBEDY	MANOJA KUMAR KHUNTIA	
	WP(C)/ /	MP		23118/2026
140	D-WP(C)/56061/2026	SK.SAIFUDDIN	TUSAR KUMAR MISHRA	
	WP(C)/ /	MP		23119/2026
141	D-WP(C)/56065/2026	PETENGA MALIK	ANIRUDHA DAS	
	WP(C)/ /	MP		23120/2026
142	D-WP(C)/56068/2026	M/S.PATI BROTHERS, JHARSHUGUDA	ABHILASH MISHRA	
	WP(C)/ /	MP		23121/2026
143	D-WP(C)/11536/2026	SAMUEL KISKU	RADHARAMAN DAS NAYAK	
	WP(C)/10493/2026	MP		23122/2026
144	D-WP(C)/56074/2026	H.G INFRA ENGINEERING LTD., JAIPUR, RAJASTHAN	DEBASIKANTA MOHANTY	
	WP(C)/ /	MP		23123/2026
145	D-WP(C)/56071/2026	MAKULA MALIK	ANIRUDHA DAS	
	WP(C)/ /	MP		23124/2026
146	D-WP(C)/56079/2026	BHARAT SINGH	RAGHUNATH DASMOHAPATRA	
	WP(C)/ /	MP		23125/2026
147	D-WP(C)/56081/2026	RAMAKANTA MAJHI	AJAYA KUMAR MOHARANA	
	WP(C)/ /	MP		23126/2026
148	D-WP(C)/56083/2026	URMILA MHALIK	SANDIPANI NAYAK	
	WP(C)/ /	MP		23127/2026
149	D-WP(C)/56078/2026	RANJITA LUHA	ANKITA MUKHERJI	
	WP(C)/ /	MP		23128/2026
150	D-WP(C)/56050/2026	MALATI NAYAK	KRISHNA CHANDRA SAHU	
	WP(C)/ /	MP		23129/2026
151	D-WP(C)/56089/2026	M/S.ANANDA CONSTRUCTION, MARIPUR, ANGUL	ABHIJEET MISHRA	
	WP(C)/ /	MP		23130/2026
152	D-WP(C)/19436/2026	HEMANT DIGAL @ KAMBHU DIGAL		

	WP(C)/13912/2026	MP		23131/2026
153	D-WP(C)/29182/2026	PRATYUSA KUMAR DAS	LAXMIKANTA MOHANTY	
	WP(C)/21536/2026	MP		23132/2026
154	D-WP(C)/5236/2025	KRUSHNA CHANDRA PANDA	LAXMIKANTA MOHANTY	
	WP(C)/4219/2025	MP		23133/2026
155	D-WP(C)/56097/2026	BIBEKANANDA BADAJENA	MADHAB LAL AGARWAL	
	WP(C)/ /	MP		23134/2026
156	D-WP(C)/56051/2026	ARUPA DIGAL	KRISHNA CHANDRA SAHU	
	WP(C)/ /	MP		23135/2026
157	D-WP(C)/56099/2026	PRABHAKAR PRADHAN	SUBHASREE MOHANTY	
	WP(C)/ /	MP		23136/2026
158	D-WP(C)/56100/2026	PRAKASH CHANDRA SWAIN	AJAYA KUMAR MOHARANA	
	WP(C)/ /	MP		23137/2026
159	D-WP(C)/56104/2026	RANENDRA PRATAP MOHANTA	LAXMIKANTA MOHANTY	
	WP(C)/ /	MP		23138/2026
160	D-WP(C)/56107/2026	KRUSHNA CHANDRA GOUDA	SUBHASREE MOHANTY	
	WP(C)/ /	MP		23139/2026
161	D-WP(C)/56085/2026	M/S GROUP ONE SECURITY SERVICE	SUMIT KUMAR MOHANTY	
	WP(C)/39024/2026	MP		23140/2026
162	D-WP(C)/56119/2026	NIGAM INSTITUTE OF ENGINEER AND TECHNOLOGY, CUTTACK	ANUPAMA DUTTA	
	WP(C)/ /	MP		23141/2026
163	D-WP(C)/56072/2026	RAM NARAYAN DAS	DEEPALI MAHAPATRA	
	WP(C)/ /	MP		23142/2026
164	D-WP(C)/56128/2026	SUSHANTA KUMAR BHAISAL	PANKAJ KHANDELWAL	
	WP(C)/ /	MP		23143/2026
165	D-WP(C)/56129/2026	BHAGABAN MOHARANA	BHARAT CHANDRA PANDA	
	WP(C)/ /	MP		23144/2026
166	D-WP(C)/56133/2026	BHABANI SANKAR OJHA	SAROJA KANTA SAMAL	
	WP(C)/ /	MP		23145/2026
167	D-WP(C)/56134/2026	BHARATA TAKRI	SUBASH CHANDRA SAHOO	
	WP(C)/ /	MP		23146/2026
168	D-WP(C)/42204/2025	LITAN KUMAR JENA		
	WP(C)/29730/2025	MP		23147/2026
169	D-WP(C)/56140/2026	JAGAMOHAN PATRA	SUBASH CHANDRA SAHOO	
	WP(C)/ /	MP		23148/2026
170	D-WP(C)/56142/2026	S.T.MINERALS PVT.LTD., BHUBANESWAR	AMITABH MISHRA	
	WP(C)/ /	MP		23149/2026
171	D-WP(C)/56135/2026	DINESH AGARWAL	AVIJIT PATNAIK	
	WP(C)/ /	MP		23150/2026
172	D-WP(C)/56150/2026	ABANTI DAS	SAIBRATA RATH	
	WP(C)/ /	MP		23151/2026
173	D-WP(C)/56151/2026	DHARMENDRA SAHOO	GANGADHAR PATRA	
	WP(C)/ /	MP		23152/2026
174	D-WP(C)/56148/2026	M/S KALIAR STEELS, CUTTACK	ITISHREE TRIPATHY	
	WP(C)/ /	MP		23153/2026
175	D-WP(C)/56154/2026	M/S MAA FILLING STATION, MALKANGIRI	DAITARI BEHERA	
	WP(C)/ /	MP		23154/2026
176	D-WP(C)/56170/2026	SANTOSH KUMAR SAHU	SANJAYA KUMAR PANIGRAHI	
	WP(C)/ /	MP		23155/2026
177	D-WP(C)/56171/2026	RAMAKANTA MAHAL	SOUBHAGYALAXMI PATTNAIK	
	WP(C)/ /	MP		23156/2026
178	D-WP(C)/56167/2026	PRAMOD KUMAR SETHI	SUBHADUTTA ROUTRAY	
	WP(C)/ /	MP		23157/2026
179	D-WP(C)/56175/2026	KRISHNA CHANDRA BANARA	SUBHADUTTA ROUTRAY	
	WP(C)/ /	MP		23158/2026
180	D-WP(C)/56180/2026	DR.SANJEEV NARAYAN SAHOO	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		23159/2026
181	D-WP(C)/56141/2026	BISWASINI NAYAK	DURGA CHARAN SABAT	
	WP(C)/ /	MP		23160/2026
182	D-WP(C)/56184/2026	RANJAN KUMAR NAIK	SUBHADUTTA ROUTRAY	
	WP(C)/ /	MP		23161/2026
183	D-WP(C)/56143/2026	ERANA SABAR	SOUBHAGYA KUMAR DASH	
	WP(C)/ /	MP		23162/2026

184	D-WP(C)/56174/2026	ABRAM SABAR	SOUBHAGYA KUMAR DASH	
	WP(C)/ /	MP		23163/2026
185	D-WP(C)/56194/2026	NALINI MAJHI	JNYANANANDA PANDA	
	WP(C)/ /	MP		23164/2026
186	D-WP(C)/56172/2026	Dr. RABINARAYAN SAHU	GOPABANDHU MISRA	
	WP(C)/ /	MP		23165/2026
187	D-WP(C)/56177/2026	BASANTA SABAR	SOUBHAGYA KUMAR DASH	
	WP(C)/ /	MP		23166/2026
188	D-WP(C)/56199/2026	KISHOR CHANDRA DAS	ADHIRAJ MOHANTY	
	WP(C)/ /	MP		23167/2026
189	D-WP(C)/56202/2026	SITANATH SINHA	ADHIRAJ MOHANTY	
	WP(C)/ /	MP		23168/2026
190	D-WP(C)/56178/2026	RUTA SABAR	SOUBHAGYA KUMAR DASH	
	WP(C)/ /	MP		23169/2026
191	D-WP(C)/56179/2026	KARANIYAL SABAR @ SABAR KARANIYA	SOUBHAGYA KUMAR DASH	
	WP(C)/ /	MP		23170/2026
192	D-WP(C)/56201/2026	UTTAMI SABAR	SOUBHAGYA KUMAR DASH	
	WP(C)/ /	MP		23171/2026
193	D-WP(C)/56203/2026	LABANYA SABAR	SOUBHAGYA KUMAR DASH	
	WP(C)/ /	MP		23172/2026
194	D-WP(C)/56182/2026	ABHISHEK PATNAIK	SAMEER KUMAR DAS	
	WP(C)/ /	MP		23173/2026
195	D-WP(C)/56205/2026	PARSURAM SABAR	SOUBHAGYA KUMAR DASH	
	WP(C)/ /	MP		23174/2026